

Restricted Items

Meeting No. 04/AM22 of Exim Facilitation Committee (EFC) was held on 27.08.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri W.F. Anal, FTDO (Import Cell), DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, D/o Fisheries
- (v) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vi) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (vii) Shri M. R. Sathyanarayan, SO, M/o Mines
- (viii) Smt Urmilla Rawat, Deputy Secretary (DIP), DDP
- (ix) Shri Gaurav Kumar, STA-B, Directorate of International Cooperation, DRDO
- (x) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (xi) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (xii) Shri Ravinder Singh Jamwal, Dy. Director (Ops), DGCA
- (xiii) Shri Nitin K Jain, Scientist-F, D/o Biotechnology
- (xiv) Dr. Ashok Kumar Dalela, Controller of Explosives, O/o Chief Controller of Explosives, PESO
- (xv) Shri Ajeet Singh, Scientific Officer, AERB
- (xvi) Shri Sushilk Jain, Development Officer, DPIIT

3. Total number of cases considered in the meeting was **335**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **59** cases have been approved, **18** cases have been rejected, **06** cases have been closed and **252** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 144 and 148 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

From

Part 1		D/o AH&D					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
1.	MOVINGBAY RELOCATION SERVICE HQRXIMLAPP LY00109840AM 22	8.6.21	1 Nos Mammals:-- Other	010619 00	0.00 0	AU	Comments sought from DAHD on 11.06.2021. DAHD vide email dated 14.06.2021 has sought some information from the firm. The firm replied directly to DAHD vide email dated 14.06.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 26.08.2021 has sought some information from the firm. The firm replied vide email dated 01.09.2021.
2.	SUN PHARMA ADVANCED HQRXIMLAPP LY00031890AM 22	03.5.21	90 Vials Frozen semen, other than bovine :bovine embryo	051199 91	718. 11	Research Purpose	Comments sought from DAHD on 30.06.2021. DAHD vide email dated 02.07.2021 has sought some clarification from the firm. The firm replied directly to DAHD vide email dated 05.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. D/o AH&D vide email dated 25.08.2021 has informed that the importer has clarified that the application is for Plasma and serum for R & D which falls in free category. In view of the above, the Committee decided to Close the case.

3.	FAIZ REZWAN HQRXIMLAPP LY00021587AM 22	08.4.21	6 Nos Live Horses(2 Stallion, 2 Mare, 2 Gelding) From: Ireland	101299 0	1051 800	AU	Recommended by DAHD vide OM dated 31.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 31.08.2021.
4.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH HQRXIMLAPP LY00116709AM 21	14.4.21	600 Nos Mice	106390 0	5107 455. 5	AU	Recommended by D/o AH&D vide OM dated 02.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 02.08.2021.
5.	VIMTA LABS LIMITED HQRXIMLAPP LY00015645AM 22	14.4.21	32 TOYO Beagle Male	106390 0	5107 455. 5	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. Reminder sent to firm vide emails dated 13.07.2021 and 19.07.2021. Reply from firm referred to DAHD vide email dated 09.09.2021.
6.	VIMTA LABS LIMITED HQRXIMLAPP LY00015656AM 22	14.4.21	32 TOYO Beagle Female	106390 0	5107 455. 5	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. Reminder sent to firm vide emails dated 13.07.2021 and 19.07.2021. Reply from firm referred to DAHD vide email dated

							09.09.2021.
7.	VIMTA LABS LIMITED HQRXIMLAPP LY00015665AM 22	14.4.21	20 TOYO Beagle Dog Male	106390 0	3148 843. 25	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. Reminder sent to firm vide emails dated 13.07.2021 and 19.07.2021. Reply from firm referred to DAHD vide email dated 09.09.2021.
8.	VIMTA LABS LIMITED HQRXIMLAPP LY00015675AM 22	14.4.21	20 TOYO Beagle Dog Female	106390 0	3148 843. 25	AU	Comments sought from DAHD on 06.07.2021. The applicant has been requested to submit supporting documents to their application vide email dated 06.07.2021. Reminder sent to firm vide emails dated 13.07.2021 and 19.07.2021. Reply from firm referred to DAHD vide email dated 09.09.2021.
9.	SAMEER CHAUDHARY HQRXIMLAPP LY00117635AM 21	31.3.21	3 Nos Livestock	101302 0	5550 00	AU	Comments sought from DAHD on 06.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 26.07.2021 has sought some clarification from the firm. Reply from firm referred to DAHD vide email dated 26.07.2021. D/o AH&D informed the

							Committee in its meeting No. 04/AM22 that the case is under examination with them.
10.	Suhel Krishna Nagarkar HQRXIMLAPP LY00129999AM 22	9.6.21	9 Nos Horses	101210 0	2670 00	AU	Comments sought from DAHD on 09.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. D/o AH&D vide email dated 02.08.2021 has sought some clarification from the firm. DL issued to the firm on 19.08.2021. The reply from firm referred to DAHD vide email dated 09.09.2021.
11.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPP LY00131650AM 22	5.7.21	4 Nos SERVAL CAT (LEPTAILURUS SERVAL)	010641 90	7200 00	AU	Comments sought from DAHD on 07.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 25.08.2021 sought clarification regarding import of cats for commercial purposes. The Committee decided to Reject the case since import of cats for commercial purpose is not allowed.
12.	GEE STUD FARM PRIVATE LIMITED HQRXIMLAPP LY00137619AM 22	13.7.21	6 Nos BROODMARE S FOR BREEDING	101210 0	9000 000	AU	Comments sought from DAHD on 13.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 26.07.2021 has sought some clarification from the firm. DL issued to the firm on 19.08.2021.

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							Reminder sent to firm on 03.09.2021.
13.	RAPTAKOS BRETT AND COMPANY LIMITED HQRXIMLAPP LY00145122AM 22	14.7.21	8 nos. of BROODMARE S and 1 no. of STALLION	101210 0	1800 0000 0	AU	Comments sought from DAHD on 23.07.2021. D/o AH&D informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
14.	MALABAR LIVE IMPEX HQRXIMLAPP LY00145143AM 22	22.7.21	6 Nos AFRICAN PYGMY FALCON (POLIHIERAX SEMITORQUA TUS)	106390 0	8082 00	AU	Comments sought from DAHD on 23.07.2021. DAHD vide OM dated 02.08.2021 informed that they do not recommend the restricted item African Pygmy Falcon due to spread of Avian Influenza in Germany. In view of the above, the Committee decided to Reject the case.
15.	Tara Chatrath HQRXIMLAPP LY00144716AM 22	22.7.21	1 Rabbit	106140 0	5000	AU	Recommended by DAHD vide OM dated 31.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 31.08.2021.
16.	Renu Kher HQRXIMLAPP LY00149574AM 22	28.7.21	1 No Female Cat	106190 0	0	AU	Recommended by DAHD vide OM dated 31.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 31.08.2021.
17.	EUROFINS ADVINS LIMITED HQRXIMLAPP LY00150512AM	30.7.21	15095 MALE AND 15095 FEMALE RATS	106190 0	1770 3621 0	AU	Recommended by DAHD vide OM dated 31.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the

	22						DAHD OM dated 31.08.2021.
18.	EUROFINS ADVINUS LIMITED HQRXIMLAPP LY00150519AM 22	30.7.21	13215 male and 14295 female mice	106190 0	5339 9570 0	AU	Recommended by DAHD vide OM dated 31.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 31.08.2021.
19.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, BANGALORE HQRXIMLAPP LY00153500AM 22	03.8.21	20 VIALS (VLS) of Frozen Laboratory Mouse Embryos and 10 VIALS (VLS) of Frozen Laboratory Mouse Sperms (Mus musculus) in cryo tubes	106190 0	1131 0	AU	Comments sought from DAHD on 05.08.2021. Application referred to DAHD again vide email dated 31.08.2021.
20.	INTERNATION AL INSTITUTE OF BIO TECHNOLOGY AND TOXICOLOGY, TAMIL NADU HQRXIMLAPP LY00158651AM 22	10.8.21	112 Nos CBA/J and CBA/CaJ strain of Mice From : USA	106190 0	7732 29.6	AU	Recommended by DAHD vide OM dated 01.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.09.2021.
21.	INDRAJEET SANJAY KADU, PUNE HQRXIMLAPP LY00158879AM 22	10.8.21	6 Nos RIDING HORSES	101299 0	9000 000	AU	Comments sought from DAHD on 10.08.2021. DAHD vide email dated 11.08.2021 has sought some information from the firm. Reminder sent to the firm on 09.09.2021.
22.	MOHAMMED GULREZ QURESHI,	12.8.21	2 Nos RIDING	101299 0	3000 000	AU	Comments sought from DAHD on 12.08.2021.

	MUMBAI HQRXIMLAPP LY00160774AM 22		HORSES				DAHD vide email dated 16.08.2021 has sought some information from the firm, directly. The Committee decided to send a reminder to the firm.
23.	PROGRESSIVE DAIRY FARMERS ASSOCIATION, LUDHIANA HQRXIMLAPP LY00164309AM 22	17.8.21	100000 UNITS Bovine semen	511100 0	5459 7321	Trading	Comments sought from DAHD on 18.08.2021. DAHD vide email dated 19.08.2021 has sought some information directly from the firm. The Committee decided to send a reminder to the firm.
24.	CHIRAG ASHWINBHAI PAREKH, BHAVNAGAR HQRXIMLAPP LY00166302AM 22	19.8.21	6 Nos POLO HORSES FOR SPORTS ACTIVITIES	101291 0	9012 000	AU	Comments sought from DAHD on 19.08.2021. DAHD vide email dated 19.08.2021 has sought some information directly from the firm. The firm replied directly to DAHD vide email dated 30.08.2021.
Part 2							
D/o Fisheries							
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
25.	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/A M21/K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	03019900	347076.80	Trading	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Accordingly, the firm has been requested to furnish application in prescribed format vide email dated

							26.11.2020. Reminders sent to firm vide emails dated 24.12.2020, 02.02.2021, 26.02.2021 and 30.03.2021. D/o Fisheries vide letter dated 24.06.2021 informed that the proposal was discussed by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters in its 27th meeting held on 16th June, 2021 and deferred the same by seeking clarification from the importer. D/o Fisheries vide email dated 17.07.2021 has sought some clarification from the firm. The firm replied directly to D/o Fisheries vide email dated 22.07.2021. D/o Fisheries vide email dated 29.07.2021 informed that the proposal was discussed by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters in its 28th meeting held on 23rd July, 2021. The Committee considered the proposal and recommended for import after considering the clarification submitted by the importer. The case is under examination at D/o Fisheries.
26.	MFS	9.6.21	812650 Nos	030119	1412	AU	Comments sought from D/o

From

	INTERNATIONAL HQRXIMLAPP LY00110934AM 22		Ornamental fish	00	5979 .000		Fisheries on 15.06.2021. D/o Fisheries vide letter dated 24.06.2021 informed that the application is not in the prescribed format. The firm has been requested to submit application in prescribed format vide email dated 24.06.2021. Reminders sent to the firm vide emails dated 02.07.2021 and 26.07.2021. DL issued to the firm on 19.08.2021. The firm replied directly to D/o Fisheries vide email dated 01.09.2021.
27.	Shivam Bansal HQRXIMLAPP LY00116257AM 22	16.6.21	1380000 nos. Ornamental fish	301110 0	4140 000	AU	D/o Fisheries vide letter dated 26.08.2021 informed that the firm has submitted in the prescribed format. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 26.08.2021.
28.	MANISANKAR HQRXIMLAPP	8.5.21	10000 pcs. Ornamental Fish	301100 0	9000 00	Trading	Comments sought from D/o Fisheries on 07.07.2021.

	LY00035688AM 22						Reminder sent to D/o Fisheries vide email dated 27.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021. DL issued to the firm on 19.08.2021. The Committee decided to send a reminder to the firm.
29.	ZION AQUATICS HQRXIMLAPP LY00008855AM 22	9.4.21	825000 nos. Ornamental Fish	301100 0	2475 000	Trading	D/o Fisheries vide letter dated 26.08.2021 informed that the firm has submitted in the prescribed format. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 26.08.2021.
30.	World Of Kois HQRXIMLAPP LY00130601AM 22	3.7.21	100 nos. of Other live fish and 100 nos. of Ornamental Fish	301930 0; 030110 00	4500 00	Trading	D/o Fisheries vide letter dated 26.08.2021 informed that the facility from where the stocks are proposed for import has found positive for Koi Herpes

							Virus (KHV), Koi Pox which is a serious concern. Therefore the application may not be considered for imports. In view of the above, the Committee decided to Reject the case.
31.	MARINE FISH SHOP HQRXIMLAPP LY00151200AM 22	30.7.21	309000 PCS Ornamental Fish	301190 0	1365 3432	Trading	D/o Fisheries vide letter dated 26.08.2021 informed that the firm has submitted in the prescribed format. The same may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. Only, the species listed in the said sanitary protocol shall be allowed. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 26.08.2021.
32.	M. M. FISH SEED CULTIVATION PRIVATE LIMITED, RAIPUR HQRXIMLAPP LY00163178AM 22	16.8.21	10000 nos. FARM BRED LIVE NILE TILAPIA FISH FRIES [Super Black strain of Oreochromis niloticus]	301990 0	3379 50	AU	D/o Fisheries vide letter dated 26.08.2021 informed that the application may be considered subject to compliance of the conditions as stipulated in the letter No.35029/14/2014-Fy(Trade) dated 31.12.2020. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 26.08.2021.
Part 3	D/o AH&D and MoEF&CC (WL)						
Sl.	Name of the	Date of	Item for import	ITC	CIF	Purpo	Status

No.	applicant (M/s.) &HQ File No.	receipt		(HS Code)	value	se of Import	
33.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	010639 00	6960 00	AU	Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) vide letter dated 28.06.2021 has sought some information / documents from the firm. Reminder sent to the firm vide email dated 28.07.2021. Firm vide email dated 28.07.2021 has informed that they have applied for NOC of CWLW through the Parivesh portal on 16.07.2021.
34.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES,	010632 00	329. 0	Trading	Recommended by DAHD vide OM dated 28.12.2020. Comments sought from MOEF&CC (WL) on 10.01.2020. MoEF&CC (WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden.

			TOUCAN/TOUCANETS, TURACOS, ARACARIS, SCREAMERS, CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE GROUP 2 MONTHS TO 20 YEARS 200 Nos LIVE ANIMALS MAMMALS - CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS				MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The reply from firm referred to MoEF (WL) vide email dated 28.07.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021.
35.	Suhani Farms, Bangalore 01/53/8/54363/A M21/S-119/IC	23.10.20	40 Nos. Live Birds Chilcense Flamingo / American	1063900	3900000	Trading	Recommended by D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020. <i>Firm</i>

			Flamingo				Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The firm vide email dated 10.07.2021 has informed that it will take them 3-4 weeks time to procure the required certificate. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021.
36.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/A M21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)	01061900	3787500	Trading	Recommended by DAHD vide OM No. 110102(1)/40/2020 –Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 22.07.2021.

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							The firm vide email dated 23.07.2021 has informed that they have submitted the NOC from the concerned Chief Wildlife Warden obtained through the PARIVESH portal. The reply from firm referred to MoEF (WL) vide email dated 23.07.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
37.	Green Zoological, Rescue & Rehabilitation Centre HQRXIMLAPP LY00017244AM 22	14.04.21	50 BENGAL TIGER (HYBRID) (PANTHER A TIGRIS) MALE / FEMALE 50 LION (HYBRID) (PANTHER A LEO) MALE /FEM ALE 10 JAGUARS (PANTHER A ONCA) MALE/FEM ALE 10 LEOPARD (PANTHER A PARDUS) MALE/FEM ALE 10 COUGAR (PUMA CONCOLO R) MALE/FEM ALE 12 CHEETAH (AFRICAN) (ACINONYX JUBATUS) MALE/FEM	01069000 01063900	21267999.6	AU	Recommended by DAHD vide OM dated 28.04.21. Comments sought from MoEF(WL) on 20.04.2021. MOEF&CC (WL) vide letter dated 03.05.2021 has sought some documents from the firm. The applicant vide letter dated 11.05.2021 has informed that they have already submitted CITES Permit for species listed in Appendix of CITES along with their application. The applicant vide email dated 13.05.2021 has informed that they have submitted the NOC for import from Chief Wild Life Warden to MoEF (WL) through the Parivesh Portal of MoEF(WL). Reminder sent to MoEF (WL) vide email dated 18.06.21. MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that clarification has to be sought from the firm

		ALE 10 OCELOT (LEOPARD US PARDALIS) MALE/FEM ALE 10 MARGAY (LEOPARD US WIEDII) MALE /FEM ALE 10 JAGUARUN DI (HERPAILU RUS YAGOUAR OUNDI) MALE/ FEMALE 8 GIANT ANTEATER S (MYRMECOPH AGA TRIDACTYLA) MALE/FEM ALE 8 ANTEATER SPECIES (TAMANDU A SPECIES) MALE / FEMALE 10 MEXICAN HAIRY DWARF PORCUPIN E (SPHIGGUR US MEXICANU S) MALE/FEM ALE 8 BROWN BEAR (URSUS ARCTOS) MALE/FEM ALE 10 AMERICAN BLACK BEAR (URSUS AMERICAN US)		regarding the source of the imported species. Firm has accordingly been informed. Reminder sent to firm vide email dated 27.07.2021. Reply from firm referred to MoEF (WL) vide email dated 30.07.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
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Firm

			MALE/FEM ALE 10 BOBCAT (LYNX RUFUS) MALE/FEM ALE 10 LINNAEUS' S TWOTOED SLOTH (CHOLOEP US DIDACTYL US) MALE/FEM ALE 50 AMERICAN FLAMINGO (PHOENICOPT ERUS RUBER) MALE/FEM ALE				
38.	M/s. Suthahar Krishnan, KOLKATA 01/53/8/55269/A M21/S-199/IC	04.03.2 1	2 nos. of Amazon Blue Front Parrots	010632 00	7000 0.00	AU	Recommended by DAHD vide OM dated 06.04.2021. Comments sought from MoEF&CC on 24.03.2021. MOEF&CC (WL) vide letter dated 05.07.2021 has sought some information from the firm. Reply from firm referred to MoEF (WL) vide email dated 13.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021. The reply from firm has been referred to MoEF (WL) vide

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							email dated 17.08.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
39.	MODERN PET CENTRE HQRXIMLAPP LY00009187AM 22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	4634 37.5		Recommended by DAHD vide OM dated 27.07.2021. Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021. Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
Part 4	MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
40.	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/	03.10.18	Plain Zebra, Siamese Crocodile	NA	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for

	AM19/S-59/IC						providing comments. Application referred to MoEF (WL) again vide email dated 28.07.2021. Reminder sent to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
41.	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.1 9	200000 nos. of Worked Mother of Pearl	960190 20	2600 000	AU	Comments sought from MOEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021, 27.07.2021 and 02.08.2021. The Committee decided to Reject the case due to no reply from the firm.
42.	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-16/IC	08.05.1 9	SusseraLappa (KuthRoots)	121190 46	3150 0000	AU	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/ documents from the firm. Reminders sent to firm vide emails dated 23.11.2020,

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							30.06.2021 and 27.07.2021. The Committee decided to Reject the case due to no reply from the firm.
43.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophic	970500 10	8970 00	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun. MOEF&CC (WL) informed the Committee in meeting no.03/AM22 dated 29.07.2021 that the firm needs to apply for NOC from CWLW through the Parivesh portal. The firm has been requested to apply for NOC from CWLW through the Parivesh portal vide email dated 2.8.2021.
44.	G. Amarendra Reddy, Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos. Animal Trophies	970500 10	1100 00	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) vide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full

							Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in its meeting no. 04/AM22 that comments are awaited from scientific authority.
45.	A&S Creation, New Delhi 01/53/8/53967/A M21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	85269190	290000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration. Reminders sent to firm vide emails dated 26.02.2021 and 30.03.2021, 30.06.2021 and 27.07.2021. The Committee decided to Reject the case due to no reply from the firm.
46.	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/A M21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all	93040000	1430000	Trading	Recommended by MoEF (WL) for import of 09 Sets of equipments for supply to DFO, Himachal Pradesh, Odisha and Bihar and CWLW, J&K vide letter dated 25.08.2021. The Committee decided to Approve the case for import of 09 Sets of equipments for supply to DFO, Himachal Pradesh, Odisha and Bihar and CWLW, J&K subject to conditions mentioned in

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			Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories. TOTAL – 12 SETS				the MoEF (WL) letter dated 25.08.2021.
47.	A&S Creations, New Delhi 01/53/8/54035/A M21/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	852691 90	1440 000	Trading	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3- 11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021.

							Firm's reply referred to MoEF (WL) vide email dated 24.05.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. MoEF (WL) vide email dated 27.07.2021 informed that the firm has to submit 'NOC' of CWLW, Arunachal Pradesh. Firm has been requested to submit the same vide email dated 27.07.2021. NOC from CWLW submitted by the firm referred to MoEF (WL) vide email dated 31.08.2021.
48.	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/A M21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	97050010	450000	AU	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021 and 02.08.2021. The Committee decided to Reject to case due to no reply from the firm.
49.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name Damaliscus Pygargus Phillipsi)	97050010	480000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought comments from Wildlife Institute of India. MoEF (WL) informed the

Firm

		1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra &Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name KobusEllipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck			Committee in its meeting No. 03/AM22 dated 29.7.2021 that they have received comments the scientific authority. MoEF (WL) vide email dated 27.06.2021 had sought some documents from the firm. The firm replied directly to MoEF (WL) vide email dated 30.06.2021. Reminder sent to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) vide email dated 04.08.2021 has sought proof from the applicant that the animals have been legally hunted by the applicant. The firm replied directly to MoEF (WL). MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under the examination with them.
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			&Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi).				
50.	Sameer Meer, Madhya Pradesh 01/53/8/54168/AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck &	97050010	530000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 and 02.08.2021. The firm replied directly to MoEF (WL).

		Scientific Name KobusEllipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name DamaliscusPyga rgusPhillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name			MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under the examination with them.
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			– Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck& Scientific Name – Damaliscus Pygargus Phillipsi).				
51.	Eva Discus India, Kolkata 01/53/8/54212/A M21/E-13 /IC	28.09.2 0	50000 Nos. Turtles (Testudinata)	010620 00	1000 000	Tradin g	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such

						applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC (WL) vide email dated 24.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 30.06.2021 and 27.07.2021. The Committee decided to Reject the case due to no reply from the firm.
52.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/A M21/M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	97050010	350000	AU Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF (WL) vide email dated 02.06.2021. MoEF (WL) vide email dated 02.06.2021 informed that the firm had just forwarded their application for NOC.

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							NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee that the firm needs to submit the CITES permit.
53.	Arun Mahendragir, Hyderabad 01/53/8/54600/A M21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMYY	97050010	470000	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) vide email dated 04.08.2021 informed that the applicant needs to submit CITES permit for species listed in CITES.
54.	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54633/A M21/A-98/IC	18.12.20	2 No. GPS Vertex Collars with all accessories	85269190	299133	Trading	Comments sought from MOEF&CC (WL) on 18.12.2020. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW to be submitted for further consideration. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 27.07.2021. The Committee decided to Reject the case due to no reply from the firm.

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55.	Genesis Inc., Indore 01/53/8/55025/A M21/G-44/IC	15.02.21	2 Pac Palmer cap Chur charger	930630 00	7000 .00	Trading	Comments sought from MOEF (WL) on 17.02.2021. MOEF&CC (WL) vide letter dated 22.03.2021 informed that NOC from CWLW is to be submitted by the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 27.07.2021. The Committee decided to Reject the case due to no reply from the firm.
56.	Still Water Aquatics, Bangalore 01/53/8/53919/A M21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	010620 00	1125 00	AU	D/o Fisheries informed the Committee in the EFC meeting No. 12/AM21 dated 25.03.2021 that import of these species of Amphibians is not falling under the domain of Department of Fisheries. Comments of Ministry of Environment Forest and Climate Change (MoEF&CC) may be sought. Hence, Comments sought from MoEF&CC (WL) on 30.03.2021. MoEF (WL) vide letter dated 05.04.2021 has sought some information / documents from the firm. Reminders sent to firm vide emails dated 24.05.2021, 30.06.2021 and 27.07.2021. The Committee decided to Reject the case due to no reply from the firm.
57.	West Bengal Zoo Authority	24.6.21	1 No Mammals:-- Other	106190 0	0	Animal Excha	Comments sought from MOEF (WL) on 30.06.2021.

	HQRXIMLAPP LY00123704AM 22		(New Zealand)			nge	Firm has been asked to clarify whether this application is different from the application mentioned at S.No. 59 vide DL dated 05.08.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
58.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPP LY00124622AM 22	25.6.21	12 Nos Mammals:-- Other	106190 0	3881 38	AU	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the Committee in its meeting no 04/AM22 that the applicant needs to submit NOC from CWLW.
59.	West Bengal Zoo Authority HQRXIMLAPP LY00124644AM 22	25.6.21	1 No Red Panda (Ailurus fulgens fulgens) (Hungary)	106190 0	0	Anim nal Excha nge	Comments sought from MOEF (WL) on 30.06.2021. Firm has been asked to clarify whether this application is different from the application mentioned at S.No. 57 vide DL dated 05.08.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.

60.	THE MERCHANTS HQRXIMLAPP LY00010098AM 22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	970500 10	7415 00	AU	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm.
61.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPP LY00135881AM 22	9.7.21	8 nos Monocular Night Vision Device	900490 10	1101 10.3 5	Supply to Forest Dept., Sikki m	Comments sought from MOEF (WL) on 13.07.2021. MoEF (WL) vide letter dated 19.07.2021 has requested the firm to submit 'No Objection Certificate', from the concerned Chief Wild Life Warden. DL issued to the firm on 19.08.2021. The Committee decided to send a reminder to the firm.
62.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPP LY00146349AM 22	24.7.21	1 set of G2X Caliber Pseudart Gun & 1 set of G2X Remote Caliber Remote Injection Gun	930400 00	3,33, 958. 00	Trading	Comments sought from MOEF (WL) on 26.07.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
63.	A & S CREATIONS, DELHI HQRXIMLAPP LY00152445AM 22	02.8.21	10 Nos Microwave GPS PTT Tags with standard accessories	852691 90	2601 300	Trading	Recommended by MoEF (WL) vide letter dated 23.08.2021 for supply to CCF and Field Director Buxa Tiger Reserve, Alipurduar, West Bengal. The Committee decided to Approve the case for supply to CCF and Field Director

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							Buxa Tiger Reserve, Alipurdaur, West Bengal subject to conditions mentioned in the MoEF (WL) letter dated 23.08.2021.
64.	A & S CREATIONS, DELHI HQRXIMLAPP LY00157255AM 22	09.8.21	4 Nos Other (ITC HS - 85269190)	85269190	436230.44	Trading	Comments sought from MOEF (WL) on 10.08.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
65.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED, Indore HQRXIMLAPP LY00164462AM 22	17.8.21	2 set of RD706 - Remote Injection Rifle Kit with all Accessories, 1 set of "Tranquilizer Gun & Tranquilizing equipment with all accessories and 1 set of Tranquilizer Gun - GUT.50 Telinject with all Accessories	93040000	665802	Trading	Comments sought from MOEF (WL) on 18.08.2021. MoEF (WL) informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
Part 5 Ministry of Steel (MoS)							
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
66.	NAGPUR PYROLUSITE P LTD HQRXIMLAPP LY00149969AM 22	29.7.21	265 MT Titanium Alloy Scrap	81083000	59943000	AU	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm.

From

							Comments sought from MoEF (HSMD) on 04.08.2021. MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm.
67.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPP LY00160869AM 22	12.8.21	200 MT Waste and scrap	811020 00	6666 000	AU	Comments sought from M/o Steel on 17.08.2021.
67 (a)	Anjaney Ferro Alloys Limited HQRXIMLAPP LY00117307	31.03.21	17,226.00 MT Ferro Manganese Slag	261900 90	1138 3115 6	AU	Recommended by M/o Steel vide OM dated 20.07.2021. For Ex-post Facto Approval.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
68.	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/A M21/H-57/IC	14.12.20	700 MT Carbon Tetra Chloride	290314 00	5229 0000	AU	Recommended by MoEF (OC) vide OM dated 28.07.2021. Comments sought from C&PC on 17.12.2020. C&PC vide letter dated 13.01.2021 has sought some information from the firm. Reminder sent to firm vide email dated 04.08.2021. Firm replied directly to D/o C&PC vide email dated 23.08.2021. C&PC vide letter dated

							26.08.2021 has sought some information / documents from the firm.
69.	MARINE SOLUTIONS HQRXIMLAPP LY00100227AM 22	26.5.21	12000 kgs. Bromotrifluoro methane	290376 20	5360 4000	Trading	Comments sought from MOEF&CC (O) on 19.06.2021. MoEF&CC (OC) vide OM dated 29.06.2021 has sought some clarification from the firm. Reminder sent to the firm vide email dated 28.07.2021. DL issued to the firm on 19.08.2021.
70.	BAYER VAPI PRIVATE LIMITED HQRXIMLAPP LY00020567AM 22	16.4.21	400000 KGS Carbon tetrachloride	290314 00	2162 6600	AU	Recommended by MoEF (OC) vide OM dated 09.07.2021. Comments sought from C&PC on 01.07.2021. C&PC vide letter dated 13.07.2021 has sought some information / documents from the firm. The reply from the firm referred to C&PC vide email dated 28.07.2021. C&PC vide letter dated 02.08.2021 has sought some clarification from the firm. DL issued to the firm on 19.08.2021.
71.	CIPLA LIMITED HQRXIMLAPP LY00127941AM 22	01.7.21	585 Kgs BROMOFLUORO METHANE (BFM)	290379 00	6559 3125	AU	Recommended by MoEF (OC) for import of 585 kg of Bromofluoromethane vide OM dated 13.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (OC) OM dated 13.08.2021.

From

72.	MEGHMANI ORGANICS LIMITED HQRXIMLAPP LY00045544AM 22	18.5.21	488000 kgs. Saturated chlorinated derivatives of acyclic hydrocarbons :- Carbon tetrachloride	290314 00	4194 9700	AU	Recommended by MoEF (OC) vide letter dated 09.08.2021 for import of 488 MT of CTC. Recommended by C&PC vide OM dated 19.07.2021. The Committee decided to approve the case subject to conditions mentioned in the MoEF (OC) letter dated 09.08.2021 and C&PC OM dated 19.07.2021.
73.	NAVIN FLUORINE INTERNATION AL LIMITED, MUMBAI HQRXIMLAPP LY00151810AM 22	01.8.21	100 Kgs Halogenated derivatives of acyclic hydrocarbons containing two or more different halogens :- Dichlorotrifluor oethanes	290372 00	8218 6	AU	MoEF (OC) vide OM dated 27.08.2021 informed that the application may not be considered for import of HCFC-123. Further, the firm is advised to register as an importer of HCFC-123 under the Ozone Depleting Substance (Regulation and Control) Rules, 2000 as amended from time to time. In view of the above, the Committee decided to Reject the case.
74.	COOLMATE REFRIGERANT S PRIVATE LIMITED, NEW DELHI HQRXIMLAPP LY00154119AM 22	04.8.21	750 MT Chlorodifluorom ethane (HCFC-22)	290371 00	8437 5000	AU	MoEF (OC) vide OM dated 11.08.2021 informed that the item being imported by the firm is HCFC-22. In this regard, MoEF (OC) vide OM dated 21.11.2007 has already informed that no further license should be issued for import of HCFC-22. In view of the above, the Committee decided to Reject the case.

From

75.	TAGROS CHEMICALS INDIA PRIVATE LIMITED, TAMIL NADU HQRXIMLAPP LY00164639AM 22	17.8.21	347 MT CARBON TETRA CHLORIDE	290314 00	2974 9177 .5	AU	Comments sought from MoEF (OC) on 26.08.2021. Comments sought from C&PC on 18.08.2021. C&PC vide OM dated 25.08.2021 has sought some information / documents from the firm. DL issued to the firm on 25.08.2021.
Part 7	MeitY						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status
76.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036155AM 22	07.05.2 021	2757 Nos Desktop Computers	847150 00	1,26, 78,2 99.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
77.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036161AM 22	07.05.2 021	5698 Nos Desktop Computers	847150 00	2,67, 07,6 45.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021.

							The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
78.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036181AM 22	08.05.2021	7014 Nos Desktop Computers	84715000	2,93,39,301.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
79.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036193AM 22	08.05.2021	1585 Nos Desktop Computers	84715000	69,29,873.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is

							under examination with them.
80.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036133AM 22	08.05.2021	130 Nos Desktop Computers	84715000	8,92,033.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
81.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036197AM 22	08.05.2021	2438 Nos Desktop Computers	84715000	1,14,20,813.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
82.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036205AM 22	08.05.2021	4934 Nos Desktop Computers	84715000	1,98,65,334.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated

							01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
83.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036211AM 22	08.05.2021	341 Nos Desktop Computers	84715000	19,83,578.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
84.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036215AM 22	08.05.2021	923 Nos Desktop Computers	84715000	39,79,528.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021.

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							MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
85.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036219AM 22	08.05.2021	4489 Nos Desktop Computers	84715000	1,91,92,714.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
86.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036233AM 22	08.05.2021	3099 Nos Desktop Computers	84715000	1,40,73,121.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
87.	M/s. Lenovo (India) Private	08.05.2	2286 Nos	84715000	91,13,73	Trading	Comments sought from

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	Limited HQRXIMLAPP LY00036236AM 22	021	Desktop Computers		6.00	g	MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
88.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036241AM 22	08.05.2 021	2703 Nos Desktop Computers	847150 00	1,23, 60,0 16.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
89.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036244AM 22	08.05.2 021	3290 Nos Desktop Computers	847150 00	1,02, 89,6 32.0 0	Tradin g	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide

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							email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
90.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036245AM 22	08.05.2021	2322 Nos Desktop Computers	84715000	1,09,58,642.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
91.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036247AM 22	08.05.2021	233 Nos Desktop Computers	84715000	7,16,819.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC

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							Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
92.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036250AM 22	08.05.2021	2020 Nos Desktop Computers	847150 00	98,8 6,45 3.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.
93.	M/s. Lenovo (India) Private Limited HQRXIMLAPP LY00036255AM 22	08.05.2021	4622 Nos Desktop Computers	847150 00	2,13, 79,8 73.0 0	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.03/AM22 dated 29.07.2021 that the case is under examination with them.

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94.	NDT TECHNOLOGIE S PRIVATE LIMITED HQRXIMLAPP LY00003725AM 22	05.4.21	1 Set VIDICON TUBE WITH BASE SOCKET AND MAGNETIC FOCUS COIL	852550 90	5237 26	AU	Comments sought from Cabinet Secretariat on 13.7.2021 Comments sought from MeitY on 20.7.2021 MeitY vide email dated 22.07.2021 has sought some information/ documents from the firm. DL issued to the firm on 19.08.2021. Comments sought from DoT on 20.7.2021. DoT vide letter dated 26.07.2021 has requested the firm to provide category of model / Technical Literature and RF Specifications of the equipment proposed to be imported. Reply from firm referred to DoT vide email dated 19.08.2021.
95.	BHARAT ELECTRONICS LIMITED 01/53/8/54781/A M21/B-73/ Import Cell	15.1.21	200 gms composition, gold conductor 5771	710813 00	2191 140. 00	AU	DPIIT vide OM dated 10.08.2021 informed that they were not concerned with the matter and MeitY may be consulted. Accordingly, comments sought from MeitY on 19.08.2021. MeitY vide email dated 01.09.2021 has sought some information from the firm. Firm replied to Meity directly vide email dated 08.09.2021.
96.	BHARAT ELECTRONICS LIMITED	28.1.21	7600 Nos NICUSIL PREFORM (PO No 41-104827)	710813 00	3866 93	AU	Comments sought from DPIIT on 03.08.2021. DPIIT vide OM dated

	072100850236A M21						16.08.2021 has informed that they are not concerned and MeitY may be consulted in the matter. Accordingly, Comments sought from MeitY on 19.08.2021. MeitY vide email dated 19.08.2021 has sought some information / documents from the firm.
97.	KAYNES INTERCONNECTION SYSTEMS INDIA P. LTD., BANGALORE HQRXIMLAPP LY00154343AM 22	05.8.21	130 Nos Electronic integrated circuits	854239 00	7102 6	Assembling	Comments sought from MeitY on 10.08.2021. MeitY vide email dated 10.08.2021 has informed that the import policy for HS Code 85423900 (Applicant is importing under this HS) has been amended from "Free" to "Free subject to compulsory registration under Chip Imports Monitoring System (CHIMS)". Further, as per Gazette Notification dated 09.08.2021, the trial period of CHIMS is extended by further two months i.e. upto 30.09.2021 and the registration at CHIMS portal will be effective from 01.10.2021. In view of this, this application should not be considered as restricted case. In view of the above, the Committee decided to Close the case.
98.	KAYNES INTERCONNECTION SYSTEMS	05.8.21	85 Nos Regulators; Amplifiers; Ics	854239 00	2584 0.25	Assembling	Comments sought from MeitY on 10.08.2021. MeitY vide email dated

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	INDIA P. LTD., BANGALORE HQRXIMLAPP LY00154415AM 22						10.08.2021 has informed that the import policy for HS Code 85423900 (Applicant is importing under this HS) has been amended from "Free" to "Free subject to compulsory registration under Chip Imports Monitoring System (CHIMS)". Further, as per Gazette Notification dated 09.08.2021, the trial period of CHIMS is extended by further two months i.e. upto 30.09.2021 and the registration at CHIMS portal will be effective from 01.10.2021. In view of this, this application should not be considered as restricted case. In view of the above, the Committee decided to Close the case.
99.	JABIL CIRCUIT INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPP LY00164964AM 22	18.8.21	5 Nos Personal computer	847130 10	7123 76	Manuf acturi ng	Comments sought from MeitY on 18.08.2021. MeitY vide email dated 19.08.2021 has sought some information / documents from the firm.
100.	SPEL SEMICONDUCTOR LIMITED HQRXIMLAPP LY00150451AM 22	29.7.21	45 KME Non-monetary :- - Other semi- manufactured forms	710813 00	1625 590. 07	AU	Recommended by MeitY vide email dated 24.08.2021 subject to condition that party shall submit Utilization Certificate at the end of the period of restricted license. For Ex-post facto Approval
Part 8	Ministry of Mines						
S.	Name of the	Date of	Item for import	ITC	CIF	Purpo	Status

No.	applicant (M/s.) &HQ File No.	receipt		(HS Code)	valu e	se of Impor t	
101.	C.T. Group, Kerala 01/53/8/32008/A M19/C-3/IC	25.05.1 8	One Ton of Natural Calcium Carbonate Everzit	251749 00	6300	Tradin g	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/inputs of respective State Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments.



							Reminders sent on 09.03.2021, 30.06.2021 and 28.07.2021.
102.	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.1 9	15000 MTS Stone boulders or rubbles or rock stones	251690 20	9000 000	Tradin g	Comments sought from M/o Mines & DPIIT on 03.09.2019. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/ inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminders sent on 09.03.2021, 30.06.2021 and 28.07.2021.
103.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.2 0	1000000 Kgs. Shungite Rough Stone	251400 00	2961 5062 .50	AU	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P- 47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce.

							They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated – nil- has requested to take decision in the matter subject to the comments/ inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminders sent on 09.03.2021, 30.06.2021 and 28.07.2021.
104.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	342067.14	AU	Recommended by DPIIT vide OM dated 18.12.2020. Comments sought from M/o Mines on 25.08.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. has been requested to provide their comments vide e-mails dt. 17.11.2020. Reminders sent vide emails dated 09.03.2021, 24.05.2021, 30.06.2021 and 28.07.2021.
105.	Sahil Gupta, Haryana 01/53/8/54277/A	07.10.20	26631 Kgs. Zinc Ash	26201990	1344182.64	AU	Comments sought from M/o Mines on 09.10.2020.

	M21/S-111/IC [ECOM Ref. No. 97803348560010 138723 File No. 012100854277A M21]						Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm. Reminders sent to firm on 30.06.2021 and 28.07.2021.
106.	RAJ CERAMICS PROP. RAJ REFRACTORIE S PRIVATE LIMITED HQRXIMLAPP LY00034828AM 22	07.5.21	1500 MT Aluminum dross	262040 10	6853 500	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans - boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments have been sought from CPCB on 26.08.2021.

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							Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm. Reply from firm referred to MoEF (HSMD) vide email dated 28.07.2021.
107.	HIRAKUD METALLICS, HQRXIMLAPP LY00034175AM 22	24.4.21	500 MT Aluminum dross	262040 10	9000 000	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm.
108.	B A METAL HQRXIMLAPP LY00138873AM 22	14.7.21	3000 MT Aluminum dross	262040 10	1118 2500 0	AU	Comments sought from M/o Mines on 15.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans - boundary Movement) Rules, 2016.

						Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments have been sought from CPCB on 26.08.2021.
						Comments sought from MoEF (HSMD) on 15.07.2021. MoEF (HSMD) vide email dated 20.07.2021 has sought some information from the firm. Firm replied directly to MoEF (HSMD) vide email dated 23.07.2021. MoEF (HSMD) vide email dated 18.08.2021 has informed that the item which falls under Part-D of Schedule III is applicable for import and export without permission from the Ministry of Environment, Forest and Climate change subject to the condition that the import permitted in the country to the actual user

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							or to the trader on behalf of the actual user authorised by SPCB on one time basis and subject to verification of document specified in Schedule VIII of these rules by the Custom Authority. The Committee decided to seek clear comments from MoEF (HSMD).
109.	RHMB INDIA PRIVATE LIMITED HQRXIMLAPP LY00149941AM 22	29.7.21	6000 MT Mill Scale	261900 90	1500 0000		Comments sought from M/o Mines on 04.8.2021. M/o Mines informed the Committee in its meeting no. 04/AM22 that the case is under examination with them.
110.	BAHETI METAL AND FERRO ALLOYS LIMITED, DEHGAM, GUJARAT HQRXIMLAPP LY00155762AM 22	06.8.21	500 MT ALUMINIUM DROSS	262040 10	5655 0000	AU	Comments sought from M/o Mines on 10.8.2021. M/o Mines informed the Committee in its meeting no. 04/AM22 that the case is under examination with them. Comments sought from MoEF (HSMD) on 10.8.2021.
Part 9	DHI						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
111.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/A M21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	845590 00	2225 00	AU	Comments sought from DPIIT on 23.11.200. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter.

							Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminders sent to the firm vide emails dated 30.06.2021 and 28.07.2021.
112.	Larsen & Toubro Limited., Kolkatta 01/53/8/54835/A M21/L-56/IC	22.01.21	1 set 725 KVA DG Set with all accessories: sl no. 9JRG00246 1 set 500 KVA DG set with all accessories: sl no. SHB-854-07/5AG02561 1 set 500 KVA DG set with all accessories: slno.5AGG300554/5AG02184 1 set 30 KVA DG set with all accessories: sl. No. VK-OGS122-06	85021310 85021310 85021310 85021100	3747770.00	AU	DHI vide letter dated 27.08.2021 informed that they do not support the import of used DG sets. In view of the above, the Committee decided to Reject the case.
113.	Suzlon Global Services Limited HQRXIMLAPP LY00040696AM 22	13.5.21	04 Nos NACELLE ASSEMBLY(PARTS OF SUZLON BRAND W.O.E.G. MODEL S88_2100KW_50HZ STV) OLD AND UNUSED	85030090	44090795.16	Others	Recommended by DHI vide letter dated 05.08.2021 for import of 4 nos of NACELLE ASSEMBLY (PARTS OF SUZLON BRAND WIND turbine Generators) of value Rs.4,40,90,475/-. The Committee decided to Approve the case subject to conditions mentioned in the DHI letter dated 05.08.2021.
114.	VIJAYAVANI PRINTERS	9.6.21	1 Pes Used saddle stitcher Muller	84328090	10,35,690.00	AU	Comments sought from DHI on 15.6.2021.

Form

	HQRXIMLAPP LY00110782AM 22		Martini 1509 year 1999 1 Pcs Used offset printing machine Adast Dominant 715, s/n, 15024, year 1997				Reminder sent to DHI vide email dated 28.07.2021.
115.	Indian Institute of Technology Guwahati HQRXIMLAPP LY00145600AM 22	23.7.21	60 Pcs Copper Gasket of oxygen-free high thermal conductivity	740400 19	5747 .2	Resear ch	Comments sought from DHI on 23.7.2021.
116.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI HQRXIMLAPP LY00163916AM 22	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	871310 10, 902190 90	2475 00	Charit y	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Comments from MoEF (HSMD) and M/o Health & Family Welfare are awaited.
117.	NOVOTECH STEEL & ALLOYS PRIVATE LIMITED, RAIGAD HQRXIMLAPP LY00164626AM 22	17.8.21	500 MT OLD & USED IRON & STEEL SHAFT	732690 80	2928 9000	AU	Recommended by DHI vide letter dated 02.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the DHI letter dated 02.09.2021
Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status

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118.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	12.3.20	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	900580 00	1200 00	Trading	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent to Home Department, Government of Maharashtra by MHA on 21.10.2020, 25.11.2020, 09.03.2021, 24.05.21 and 09.08.2021. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminders sent to firm vide emails dated 08.12.2020, 26.02.2021, 30.03.2021 and 28.07.2021.
119.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC	03.6.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	852580 90	1485 325	Trading	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021, 09.03.2021 and 24.05.2021.

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120.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.7.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	900490 10 900490 10	2328 800	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. Reminder sent to Home Department; Govt. of Maharashtra by MHA on
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From

							25.11.2020, 30.12.2020, 10.03.2021, 24.05.2021 and 09.08.2021.
121.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/A M21/K-10/IC	17.7.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	852580 00	1485 325	Trading	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Dept., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to Home Dept., Govt. of Tamil Nadu by MHA on 18.09.2020, 24.11.2020, 10.03.2021, 24.05.2021 and 09.08.2021. DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm vide emails dated 30.03.2021 and 04.08.2021. Reminders sent to DGCA vide emails dated 30.03.2021, 04.08.2021 and 09.09.2021.
122.	Shobha Anand Prints Pvt. Ltd. Hyderabad 01/53/8/54520/A M21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging	900580 10	2637 323. 68	AU	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in

			Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5)3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.				the proposal. Hence, they have requested to forward the proposal again along with relevant documents. Firm vide email dated 12.01.2021 has been requested to submit the request letter received from Police Department. Reminders sent to firm vide emails dated 30.03.2021 and 28.07.2021. The Committee decided to send a reminder to the firm.
123.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/A M21/S-147/IC	9.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)B KP/NIT-44I/2020-21; Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	90049010	1065748	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent to Home Department, Govt. of West Bengal by MHA on 03.03.2021 and 25.05.2021.
124.	Culminating Technologies, Allahabad 01/53/8/E/AM20 /C-27/IC	28.11.19	1 No. Night Vision Device	90051000	140000	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of

							restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminder sent on 04.08.2021.
125.	Neco Defence Systems Limited., Maharashtra 01/53/8/54769/A M21/N-36/IC	13.1.21	1 Nos Dt-Hti-Ck-D-B, Dt Hti Conv.Kit.50bmg (5rd) 1 Nos Dt-Hti-Bbo-A, Dt Hti Rifle Chassis BLK/BLK Rh 1 Nos Spr-Eli-Alp, Dtss Elite Iron Alpha Supressor	930119 00 930119 00 930119 00 930119 00 930119 00 930119 00	1961 315. 24	Tradin g	Comments sought from MHA (PM Divn.) on 13.01.2021. Comments also sought from DDP vide email dated 09.03.2021 Application referred to MHA again vide email dated 30.03.2021 and 28.07.2021. Reminder sent to MHA on

			.50bmg	930119			09.09.2021.
			1 Nos Bpd-Bt-	00			
			35, Atlas Bipod,	930119			
			5h W/Adm170 S	00			
			Lever	930119			
			10 Nos Dt-Hti-	00			
			Mg-B-A	930119			
			1 Nos Dt-Acc-	00			
			030, Mbus Pro	930119			
			Sight Rear	00			
			1 Nos Dt-Acc-	930119			
			030, Mbus Pro	00			
			Sight Front	930119			
			1 Nos Nsi-Sales-	00			
			Misc. Hensoldt	930119			
			Zf3.5x26x56	00			
			Telescopic Sight	930119			
			1 Nos Nsi-Sales-	00			
			Mis, Knights	930119			
			Armamentpvs-	00			
			30				
			1 Nos Nsi-Sales-				
			Misc, Supressor				
			cleaning Kit				
			1 Nos Dt-Hti-				
			Pk-011-B, Dt				
			Hti Operator				
			maintenance Kit				
			1 Nos Dt-Hti-				
			Pk-005-A, Dt				
			Hti Bore Guide				
			assy				
			1 Nos Nsi-Sales-				
			Misc, Anti				
			Mirage Band				
			1 Nos Cas-Hti-				
			Combo-A, Dt				
			Hti Hard				
			case/Soft Case				
			Combo				
			2 Nos Dtm-				
			.50bmg-750gr-				
			Case, Dtm				
			ammo. .50bmg-				
			Case(100rd)				
			1 Nos Dt-Mrk-				
			050 Marketing				

fms

			Flyer, Hti				
126.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/A M21/H-71/IC	14.2.21	5000 Nos `Small Caliber Ammunition`1)- 5.56 APM 73gr(Qty-1000),2)- 5.56 RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore175gr (Qty-1000), 4)- 7.62M80 149gr (Qty-1000), 5)- .338 Lapua Magnum250gr(Qty-1000).	930621 00	2500 00.0 0	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. MHA vide letter dated 26.02.2021 informed that the proposal is under consideration in MHA. Reminder sent to MHA vide email dated 04.08.2021.
127.	PLR Systems Private Limited HQRXIMLAPP LY00039806AM 22	13.5.21	2,456.00 Nos Parts of military weapons of heading 93.01 and Of revolvers or pistols	930591 00 930510 0 0	39,1 4,89 6.09	AU	Recommended by MHA vide letter dated 05.08.2021. For Ex-post facto Approval
128.	KAPRI CORP HQRXIMLAPP LY00114116AM 22	14.6.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)	930690 00	16,9 3,51 1.79	AU	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police. Reminder sent to Home Department, Govt. Of Punjab by MHA on 09.08.2021.
129.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED, BANGALORE HQRXIMLAPP LY00099278AM 22	25.5.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	930591 00	16,9 3,53 6	AU	Comments sought from MHA on 03.06.2021. Reminder sent to MHA on 23.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm.

							Reply from firm referred to MHA vide email dated 23.07.2021. Reminder sent to MHA vide email dated 10.08.2021.
130.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00029532AM 22	29.4.21	10 Nos Passive night vision goggles	90049010	51830	R&D	Comments sought from MHA on 22.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 22.06.2021. Reminders sent to the firm vide emails dated 19.06.2021 and 04.08.2021. DL issued to the firm on 17.08.2021.
131.	PRECITEX EQUIPMENTS (PVT.) LTD. HQRXIMLAPP LY00142171AM 22	19.7.21	2500 Nos Telescopic sights for fitting to arms	90131010	18750000	Trading	Comments sought from MHA on 04.08.2021. MHA vide OM dated 13.08.2021 has requested information regarding the end user. DL issued to the firm on 26.08.2021.
132.	KANISHKA INTERNATIONAL HQRXIMLAPP LY00148038AM 22	27.7.21	7080 Nos Telescopic sights for fitting to arms	90131010	13550000	Trading	Comments sought from MHA on 04.08.2021. MHA vide OM dated 13.08.2021 has requested information regarding the end user. DL issued to the firm on 26.08.2021.
133.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPP LY00153309AM	03.8.21	5 Nos Other sporting, hunting or target-shooting shotguns,	93032000	350000	Trading	Comments sought from MHA on 10.08.2021.

	22		including combination shotgun-rifles				
134.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPP LY00148002AM 22	27.7.21	300000 nos. cartridges and parts thereof	930630 00	1048 500	AU	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 19.08.2021. The reply from firm referred to MHA vide email dated 27.08.2021.
135.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPP LY00125933AM 22	03.8.21	15000 nos. cartridges and parts thereof	930630 00	4250 00	Trading	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021.
136.	JAGDAME STORE, KOLKATA HQRXIMLAPP LY00153944AM 22	04.8.21	1 No NIGHT VISION BINOCULAR	900510 00	8671 0	Trading	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/UTs. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 02.09.2021.
Part 11	DDP / DRDO						

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
137.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	85437099	--	AU	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF. Firm replied vide email dated 03.11.2020. DGCA vide email dated 04.11.2020 DGCA doesn't deal defence matter, Therefore, the comment from DGCA may be treated as NIL. The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm. Reminder sent to firm vide email dated 04.08.2021.

							The Committee decided to send a reminder to the firm.
138.	NECO DEFENCE SYSTEMS LTD. HQRXIMLAPP LY00126411AM 22	28.6.21	25 Nos Other :-- Of military weapons of heading 93.01- 1.HTI Chassis, BLK/BLK; 2.HTI Conversion Kit, 50BMG 5rd; 3. Atlas Bipod BT35LW17 etc.	930591 00	1846 710. 1	Give Demo nstrati on to Indian Army	Comments sought from MHA on 28.06.2021. MHA vide U.O Note dated 06.07.2021 has informed that the mandate of MHA is for issue of NOC for import of restricted items in cases where end users are CPOs/SPOs/UTs, where as in the instant case end user is Indian Army. Therefore, the proposal of Indian Army is returned back for further course of action. The case had been referred to DDP for their comments on 03.08.2021. DDP vide email dated 06.08.2021 has informed that the items are being imported for defence use, this department has already sought the comments of the End User i.e. Indian Army, Northern Command Udhampur. However, comments of Indian Army are still awaited in the matter. DDP informed the Committee in its meeting No. 04/AM22 that the import is for defence use/ supply and therefore, request for import license may be submitted directly to DDP. Hence, the Committee decided to Close the case and inform the party

							accordingly.
139.	ALMIGHTY TECHSERV, NEW DELHI HQRXIMLAPP LY00154975AM 22	5.8.21	100 Nos Other cartridges and parts thereof	930630 00	6005 52	AU	Comments sought from DRDO on 11.08.2021. DRDO informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpo se of Impor t	Status
140.	Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/55188/A M21/R-44/IC	27.02.2 1	198 Mts Farasol -A (Molex Raffinate Bottom)	271019 90	1620 2088 .17	AU	M/o P&NG vide OM dated 23.08.2021 informed that import of the product Farasol-A (Molex Raffinate Bottom) is under EXIM Code 27101990 which is 'free' to import. In view of the above, the Committee decided to Close the case.
141.	Sikkim Organics., Sikkim 01/53/8/55234/A M21/S-195/IC	02.03.2 1	12000 klr TOULINE 60000 klr CONDENSATE 60000 klr MIX MINERALHYD ROCARBONOI L 21600 klr NAPTHA 12000 klr MTO 48000 klr HPG 12000 klr SBP	270720 00 270900 00 270750 00 271012 19 271019 90 270750 00 290911 00	8149 5000 00.0 0	AU	Comments sought from P&NG on 10.03.2021. Technical Specifications submitted by the firm, referred to M/o P&NG vide email dated 30.03.21. Reminder sent to M/o P&NG on 24.05.2021. Comments received from M/o P&NG vide OM dated 13.07.2021. Clarification has been sought from M/o P&NG regarding their comments vide email dated 22.07.2021. M/o P&NG replied vide email dated 13.08.2021.

							Clarification letter has been issued to the firm. The Committee decided to Close the case.
142.	RVS Petrochemicals Ltd., Hayama 01/53/8/55296/A M21/R-80/IC	08.03.21	35000 Mts Solvent 125/240 Petroleum hydrocarbon Solvent As Specified under Standard Is 1745	27101920	1469125000.00	AU	Comments sought from P&NG on 12.03.2021. Technical Specifications sought from the firm vide email dated 27.05.2021. Reminder sent to firm vide email dated 04.08.2021. The firm replied directly to M/o P&NG. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
143.	Reliable Industries., Uttar Pradesh 01/53/8/55297/A M21/R-81/IC	08.03.21	35000 Mts Solvent 125/240 (Petroleum Hydrocarbon solvent) As Specified Under Standard Is1745	27101920	1469125000.00	AU	Comments sought from P&NG on 15.03.2021. Firm has been requested to submit Technical Specification vide email dated 30.03.2021. Reminder sent to firm vide email dated 24.05.2021. The reply from firm referred to M/o P&NG vide email dated 06.07.2021. Reminder sent to M/o P&NG vide email dated 04.08.2021. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
144.	The Automotive Research Association of	13.05.21	29240 Kgs Diesel, EURO-6	27102000 271020	1,35,44,671.7	AU	Recommended by M/o P&NG vide OM dated

	India HQRXIMLAPP LY00040382AM 22		Cert. Fuel B7 4590 Kgs Gasoline, EURO-6 Cert. Fuel E10 9180 Kgs CEC Legislative Fuel RF-02- 08 E5 (EURO 5 Gasoline) 604 Kgs Gasoline, EU 6 E10 (High DVPE 592 Kg Gasoline, Japanese Fuel, RON 91 830 Kgs Diesel Fuel EN 590, ArcticTab. 2b, Cl.4	20	8		23.08.2021. Subject to further approval by the competent authority.
145.	THE WAXPOL INDUSTRIES LTD HQRXIMLAPP LY00034905AM 22	7.5.21	480 MT Low Aromatic White Spirit	271020 90	2997 2640 .000	AU	Comments sought from M/o P&NG on 14.6.2021 The firm has been requested to furnish complete technical specification of the items to be imported vide email dated 23.06.2021. Reply from firm referred to M/o P&NG vide email dated 30.06.2021. M/o P&NG vide email dated 22.06.2021 informed that the firm needs to submit the technical specifications of the product intended to be imported from supplier side. The firm requested to submit

For

							the complete technical specifications of the product intended to be imported from supplier side vide email dated 23.07.2021. Reply from firm referred to M/o P&NG vide email dated 02.08.2021. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the comments are awaited from IOCL.
146.	OM ENTERPRISES HQRXIMLAPP LY00100011AM 22	25.5.21	3000 MT LOW AROMATIC WHITE SPIRIT, MINERAL HYDROCARBON OIL, INDUSTRIAL SOLVENT	27102090	156975000	Trading	Comments sought from M/o P&NG on 19.06.2021. Technical specifications submitted by the firm sent to M/o P&NG vide email dated 16.07.2021. Reminder sent to M/o P&NG vide email dated 04.08.2021. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
147.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPP LY00026894AM 22	26.4.21	860 kgs. of Others (CEC-RF-06-03 (EURO 4 Diesel)); 860 kgs. of Automotive diesel fuel, containing biodiesel, conforming to standard IS 1460; 459 kgs. of Others [CEC-RF-02-08 E5	27102010; 27102090	26160867	AU	Comments sought from M/o P&NG on 04.07.2021 The firm was requested to submit technical specifications of the items to be imported vide email dated 04.07.2021. Reply from firm referred to M/o P&NG vide email dated 09.07.2021. M/o P&NG vide email dated 27.07.2021 has informed that the firm needs to submit

			EU-V Cert Gasoline (EU V Cert Gasoline)]				technical specifications from the supplier's side. The firm has been requested to submit complete technical specifications vide email dated 27.07.2021. Reply from the firm referred to M/o P&NG vide email dated 29.07.2021. M/o P&NG has sought clarification vide email dated 30.07.2021. Clarification sent to M/o P&NG vide emails dated 02.08.2021, 10.08.2021 and 24.08.2021. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
148.	HPCL-MITTAL ENERGY LIMITED HQRXIMLAPP LY00128420AM 22	1.7.21	1600 Kgs Other	271020 90	2000 000	AU	Recommended by M/o P&NG vide OM dated 17.08.2021. M/o P&NG has also informed that import of the product is not admissible by air and the party may be allowed to import these products by sea or land route only. Subject to further approval of Competent Authority.
149.	P. A. S PETRO PRODUCT HQRXIMLAPP LY00139830AM 22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene Intermediate	271020 90	1440 0750 0	AU	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021. Firm replied directly to M/o P&NG vide email dated 20.07.2021.

							Reminder sent to M/o P&NG vide email dated 02.08.2021. M/o P&NG vide email dated 19.08.2021 has sought latest technical specification for the items to be imported from the firm. Reply from firm referred to M/o P&NG vide email dated 07.09.2021.
150.	BECTON DICKINSON INDIA PRIVATE LIMITED. HQRXIMLAPP LY00143711AM 22	19.7.21	5000 Kgs Other	27102090	2243209.5	AU	Comments sought from M/o P&NG on 22.07.2021. Reminder sent to M/o P&NG vide email dated 04.08.2021. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
151.	PON PURE CHEMICAL INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPP LY00151342AM 22	31.7.21	1000 MT EXXSOL D60	27102090	82940000	Supply to Actual Users	Comments sought from M/o P&NG on 05.08.2021. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the comments are awaited from IOCL.
152.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPP LY00160598AM 22	11.8.21	642 Kgs Gasoline, CEC-RF-12-09, CEC-RF-02-03 Oxy 0.1PCT, Diesel, CEC-RF-79-07	27101249/27101944	318087.78	AU	Comments sought from M/o P&NG on 17.08.2021. M/o P&NG informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
Part 13	DoT						
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS)	CIF valu	Purpose of	Status

	&HQ File No.			Code)	e (lak h)	Impor t	
153.	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.1 9	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	852610 00 852610 00	25.8	AU	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021, 30.03.2021,

							30.06.2021 and 04.08.2021.
154.	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	950300 30	7.10 6876 0	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminders sent to DGCA vide emails dated 09.03.2021, 30.03.2021 and 04.08.2021.
155.	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/A M21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	854370 91	.01	AU	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminders sent to firm vide emails dated 01.12.2020 and 09.03.2021. Firm vide email dated 17.03.2021 informed that they have forwarded

							necessary documents to DoT.
156.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA / Drones from China	85437099	.08000	AU	Comments sought from DoT & DGCA on 28.09.2020 DoT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminder sent to DGCA vide email dated 30.03.2021.
157.	Airports Authority of India, Delhi 01/53/8/54438/A M21/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	2888015.06	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019.
158.	Airports Authority of India, Delhi 01/53/8/54439/A M21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	112632587.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing.

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159.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/A M21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	852610070	20003200	Trading	Comments sought from DGCA & DoT on 23.11.2020. DGCA vide email dated 26.11.2020 has informed that import of X- BAND MAGNETRON TRANSMITTER is does not comes under purview of DGCA, hence the items are may be related to defence. Therefore comments from DGCA may be treated as Nil DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021.
160.	Manoj dodda., Vijayawada 01/53/8/54599/A M21/M-84/IC	10.12.20	1 Nos drone for individual student project	0153015344	3000.00	AU	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021.
161.	San Marine., 78alvaniz 01/53/8/54866/A M21/S-169/IC	27.01.21	1 Nos 4KW Radar	85261000	470497.00	AU	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of

							WPC Wing. Reminder sent to firm vide email dated 31.03.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021. Reminder sent to DGCA vide email dated 09.09.2021.
162.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55270/A M21/F-36/IC	05.03.21	10000 Nos Sensor –Tier Air Pressure (TIS-03) 150 Nos SENSOR ADPTIVESPEE D CONTROL(LR R4R) 3000 Nos SENSOR &BRACKET ASSY –DASM (FR5CPCCF) 5500 Nos MODULE BLINDSPOT DETECTION(7 7V12CRN)	852691 90 852691 90 852691 90 852691 90	6640 9497 .00	AU	Comments sought from MeitY on 10.03.2021. MeitY informed the Committee in the EFC Meeting No 01/AM22 dated 20.05.2021 that they are not concerned with the matter. Comments sought from DoT on 10.03.2021. DoT vide letter dated 16.03.2021 informed that applicant may submit import license from the concerned RLO of WPC Wing. Reminder sent to the firm vide email dated 30.03.2021. Reply from firm referred to DoT vide email dated 31.03.2021. Reminder sent to DoT vide email dated 24.05.2021.
163.	Ambuja Cements Ltd., Rajasthan 01/53/8/53333/A M21/A-137/IC	15.03.21	1 Unt Elios 2 Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET)	880211 00 852692 00	3748 259. 00	AU	Comments sought from DGCA & DoT on 16.03.2021. DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of

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			(STANDARD) (Remote Control)				ETA. Reminder sent to firm vide email dated 31.03.2021. The Committee decided to send a reminder to the firm.
164.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20 /G-51/IC	30.01.20	1 No. Drone	98059000	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT. Reminders sent to DGCA and DoT vide emails dated 09.03.2021 and 09.09.2021.
165.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	84248200	3.7	Trading	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant

							needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable.
166.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	95030090	.02	Trading	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm has been requested on 12.01.2021 to furnish reply to above queries of DoT. The firm replied vide email dated 13.01.2021. Firm's reply forwarded to DoT vide email dated 19.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing.

							The Committee decided to send a reminder to the firm.
167.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/A M21/D-40/IC	03.03.21	100 Nos BS 9000 Backsense	85261000	2717 632.24	Trading	Comments sought from M/o Mines on 10.10.2020. M/o Mines vide OM No. M.V-10/50/2021-Mines V informed that they have no comments to offer in the matter. Comments sought from DoT and DGCA on 24.03.2021. Reminder sent to DoT and DGCA vide email dated 09.09.2021.
168.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/A M21/D-43/IC	12.03.21	20 Nos BS-8000 Programmable Radar System	85261000	7535 42.45	Trading	Comments sought from M/o Mines on 16.03.2021. M/o Mines vide OM No. M.V-10/51/2021-Mines V informed that they have no comments to offer in the matter. Comments also sought from DoT and DGCA on 24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated 01.04.2021. DoT vide letter dated 07.06.2021 directed applicant to obtain ETA Certificate and import clearance subsequently. The Committee decided to send a reminder to the firm
169.	NVIDIA GRAPHICS PRIVATE LIMITED	1.6.21	22 Nos CAMERA RADAR MAKE	85261000	1730 014	AU	Comments sought from DoT on 11.06.2021. DoT vide letter dated

	HQRXIMLAPP LY00104336AM 22		CONTINENTAL MODEL NUMBER ARS430 99px P/N 6631- 6888029-01				18.06.2021 informed that applicant is required to obtain an import license/ clearance from the concerned RLO of WPC Wing. Reply from firm referred to DoT vide email dated 24.06.2021. DoT vide letter dated 14.07.2021 informed the firm that ETA and subsequently import license / clearance is required from WPC Wings (or RLOs). The reply from firm has been referred to DoT vide email dated 16.08.2021. DoT vide letter dated 26.08.2021 informed that the firm needs to submit the Import License by any RLOs of WPC wing for the product which is being imported. Reply from firm has been referred to DoT vide email dated 27.08.2021. Recommended by DGCA vide email dated 25.08.2021.
170.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00029519AM 22	29.04.2 1	10 Nos Radar Apparatus	852610 00	1111 03	R&D	Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needs to obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021. The reply from the firm

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							referred to DoT vide email dated 27.08.2021.
							The Committee decided to seek comments from DGCA as well. Comments sought from DGCA on 16.08.2021.
171.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPP LY00001997AM 22	30.3.21	1 Set RADAR NAUTOSCAN NX, 25KW X- BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	852610 00	1056 000	Trading	Comments sought from DoT on 24.06.2021. The Committee decided to seek comments from DGCA as well. Comments sought from DGCA on 16.08.2021.
172.	SAVTOA SOFTWARE TECHNOLOGIE S PRIVATE LIMITED HQRXIMLAPP LY00010977AM 22	12.4.21	1 no Radar apparatus	852610 00	2712 13	AU	Comments sought from DoT on 24.06.2021. DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing. The Committee decided to seek comments from DGCA as well. Comments sought from DGCA on 16.08.2021.
173.	VIKRAM SARABHAI SPACE CENTRE HQRXIMLAPP	16.7.21	6 nos. of HIGH SPEED TTL TRANSMITTE R 2H; 6 nos. of HIGH SPEED	852550 90	9303 84	AU	Comments sought from DoT on 16.07.2021. DoT vide letter dated 13.08.2021 has sought technical literature/ RF

	LY00140272AM 22		TTL RECEIVERS 2H				specification from the firm. DL issued to the firm on 19.08.2021.
Part 14	DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
174.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.1 9	34 Nos. Special Tools for repair activity of artouste helicopter engine	732690 99 750890 90 841191 00	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
175.	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.1 9	1 Box Smartap PRO	854231 00	4.8	AU	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020- HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminders sent to firm vide emails dated 03.11.2020, 02.06.2021 and 04.08.2021. The Committee decided to send Final Reminder to the firm.

176.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.2 0	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	950300 90	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminders sent to firm vide emails dated 09.03.2021 and 04.08.2021. The Committee decided to send a reminder to the firm
177.	Elcome Integrated Systems Pvt Ltd., Navi Mumbai 01/53/8/54750/A M21/E-24/IC	08.01.2 1	2 set MDC 2041A Koden Radar With all Accessories	852610 00	4765 80.0 0	Tradin g	Comments received from DoT vide letter dated 08.02.2021. Comments received from DGCA vide email dated 10.08.2021. The Committee decided to examine the case on file.
178.	RC Bazaar., Bangalore 01/53/8/54983/A M21/R-41/IC	10.02.2 1	3 Box Piper J3 CUB (model aircrafts) 1 Box 86alvan 188 (model aircraft) 4 Box Smart trainer (model aircraft) 2 Box Devil 3d (model aircraft) 2 Box SU 26M red (model aircraft) 5 Box Sbach (model aircraft) 2 Box Tigermoth	880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00 880211 00	5550 16.1 4	Tradin g	Recommended by DGCA vide email dated 12.08.2021. For Ex-post facto approval.

		(model aircraft)	880211		
		1 Box Gee Bee	00		
		(model aircraft)	880211		
		1 Box Focke	00		
		Wulf FW-	880211		
		190(model	00		
		aircraft)	880211		
		2 Box Spitfire	00		
		V2 (model	880211		
		aircraft)	00		
		2 Box SU 26M	880211		
		blue (model	00		
		aircraft)	880211		
		2 Box Pitts	00		
		(model aircraft)	880211		
		1 Box 87alvan	00		
		310 (model	880211		
		aircraft)	00		
		2 Box Meteor	880211		
		(model aircraft)	00		
		3 Box Primo	880211		
		(model aircraft)	00		
		4 Box C-182 sky	880211		
		trainer(model	00		
		aircraft)	880211		
		1 Box C47 Sky	00		
		train green	880211		
		(model aircraft)	00		
		9 Box Futura	880211		
		(model aircraft)	00		
		3 Box Fox	880211		
		(model aircraft)	00		
		1 Box Votec	880211		
		(model aircraft)	00		
		1 Box Zero mini	880211		
		(model aircrafts)	00		
		5 Box MXS V2	880211		
		(model	00		
		2 Box kingfisher	880211		
		(model aircraft)	00		
		1 Box Flash	880211		
		(model aircraft)	00		
		3 Box 800mm	880211		
		Fox (model	00		
		aircraft)	880211		
		1 Box 1500mm	00		
		MOA (model	880211		

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		aircraft)	00		
		2 Box FOX v2	880211		
		(model laircraft)	00		
		1 Box 70mm	880211		
		F16 V2 (model	00		
		aircraft)	880211		
		2 Box ARC-	00		
		RED (model	880211		
		aircraft)	00		
		3 Box ARC-	880211		
		GREEN (model	00		
		aircraft)	880211		
		3 Box NFD-	00		
		S608 (model	880211		
		aircraft)	00		
		1 Box B-25 Mini	880211		
		(model aircraft)	00		
		1 Box BF109	880211		
		Blue and Grey	00		
		Mini (model	880211		
		aircraft)	00		
		4 Box XUAN	880211		
		P38 (model	00		
		aircraft)	880211		
		2 Box Piper J3-	00		
		Kit (model	880211		
		aircraft)	00		
		1 Box MINI	880211		
		F4U (model	00		
		aircraft)	880211		
		3 Box BF109	00		
		(model aircraft)	880211		
		4 Box PT-17	00		
		yellow (model	880211		
		aircraft)	00		
		1 Box PT-17	880211		
		Blue	00		
		3 Box HS-123	880211		
		(model aircraft)	00		
		2 Box A4F mini	880211		
		(model aircraft)	00		
		3 Box AMX			
		Mini (model			
		aircraft)			
		6 Box T45 Mini			
		(model aircraft)			
		2 Box F86 Mini			

Fox

			(model aircraft) 2 Box P47 mini (model aircrafts) 2 Box BF109 Mini (model aircraft) 4 Box Tiger Venus (model aircraft) 1 Box JOWER AMX (model aircraft) 2 Box JOWER 15 (model aircraft) 1 Box F4U (model aircraft) 1 Box ZD fantasy racer (model aircraft) 1 Box Glider (model aircraft) 3 Box HC-B25 (model aircraft)				
179.	Danny Dsouza., Thane 01/53/8/54937/A M21/D-36/IC	04.02.2 1	1 Unt Marine Radar JMR- 9225-6XC	852610 00	2355 000. 00	AU	Recommended by DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021 and 04.08.2021.
180.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/A M21/A-122/IC	08.02.2 1	3 Nos Radar Detector	852610 00	1317 71.0 0	AU	Recommended by DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021.

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							Reminders sent to DGCA on 02.06.2021 and 04.08.2021.
181.	Praphulla Raj Singh., Telangana 01/53/8/55314/A M21/P-75/IC	10.03.21	1 Nos Aircraft	88022000	8232000.00	AU	Comments sought from DGCA on 15.03.2021. Reminder sent to DGCA on 04.08.2021.
182.	S S Trading Corporation, Delhi HQRXIMLAPP LY00029417AM 22	29.04.21	32000 Nos 350g Meteorological balloons	88010020	95,03,520.00	Trading	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021.
183.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPP LY00140809AM 22	16.7.21	6000 MT SS TUBE welded - S31603	88010090	4678767	AU	Comments sought from DGCA on 20.07.2021. Reminder sent to DGCA on 04.08.2021.
184.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPP LY00005139AM 22	01.4.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	85261000	1056000	Trading	Recommended by DoT vide letter dated 22.07.2021. The Committee decided to seek comments from DGCA. Comments sought from DGCA on 16.08.2021.
185.	S.V. INDUSTRIAL & MARINE SERVICES HQRXIMLAPP LY00019130AM 22	15.4.21	1 no Radar apparatus	85261000	137177.5	Trading	Recommended by DoT vide letter dated 14.07.2021. The Committee decided to seek comments from DGCA. Comments sought from DGCA on 16.08.2021.
186.	YAZDANI INTERNATIONAL PVT. LTD., BHUBANESWA	04.8.21	1 No Aeroplanes and other aircraft, of	88022000	57928684	AU	Recommended by DGCA vide email dated 19.08.2021. The Committee decided to

	R, ORISSA HQRXIMLAPP LY00154244AM 22		an unladen weight not exceeding 2,000 kg				Approve the case subject to conditions mentioned in the DGCA letter dated 19.08.2021.
Part 15	Department of Biotechnology						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
187.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPP LY00032481AM 22	04.5.21	1000 Nos Drosophila melanogaster	106900 0	4949 75	AU	Comments sought from D/o Biotechnology on 30.06.2021. Reminder sent to D/o Biotechnology on 04.08.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant need to submit the minutes of the IBSC meeting (not more than 1 year old) wherein the proposal for import of other 597 lines (1000-403) of D.melanogaster has been deliberated and approved and duly signed by all the IBSC members. MTA/ Quotation invoice/ consent letter from HHMI, Janelia campus, USA for procurement of other 597 Drosophila lines (or a total of 1000 lines) should be provided. DL issued to the firm on 26.08.2021.
188.	MANIPAL ACADEMY OF HIGHER	20.7.21	1000 Nos Transgenic fruit fly	106900 0	4750 20	AU	Comments sought from D/o Biotechnology on 20.07.2021.

	EDUCATION HQRXIMLAPP LY00143010AM 22		lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA				Reminder sent to D/o Biotechnology on 04.08.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant needs to submit minutes of IBSC meeting wherein Risk category, no. of lines, quantity as well as Resource Centre for import has been clearly defined for the proposal, deliberated, approved and duly signed by all the members. DL issued to the firm on 26.08.2021.
189.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPP LY00143017AM 22	20.7.21	403 Nos Transgenic fruit fly lines (Drosophila Melanogaster) from HMMI, Janelia Research Campus, USA.	106900 0	3038 6.2	AU	Recommended by D/o Biotechnology vide email dated 23.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Biotechnology email dated 23.08.2021.
190.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, BANGALORE HQRXIMLAPP LY00153699AM 22	04.8.21	5000 VIALS Drosophila melanogaster flies stocks	106900 0	1921 456	AU	Comments sought from D /o Biotechnology on 05.08.2021. D/o Biotechnology vide email dated 29.08.2021 informed that the submitted IBSC certificate states the approval for only 2700 lines, whereas applicant is seeking permission for import of 5000 lines. Hence applicant is requested to provide clarification regarding the discrepancy in number of Drosophila

							lines to be imported. DL issued to the firm on 31.08.2021.
191.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, MUMBAI HQRXIMLAPP LY00154904AM 22	04.8.21	300 VIALS Drosophila Melanogaster Flies	106900 0	1573 5	AU	Recommended by D/o Biotechnology vide email dated 29.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Biotechnology email dated 29.08.2021.
192.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, MUMBAI HQRXIMLAPP LY00154950AM 22	05.8.21	1000 VIALS Drosophila Flies	106900 0	1612 39	AU	Recommended by D/o Biotechnology vide email dated 29.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Biotechnology email dated 29.08.2021.
193.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, MUMBAI HQRXIMLAPP LY00155225AM 22	06.8.21	300 VIALS Drosophila Flies	106900 0	1796 0	AU	Comments sought from D/o Biotechnology on 10.08.2021.
194.	INSTITUTE FOR STEMCELL SCIENCE & REGENERATIV E MEDICINE, BENGALURU HQRXIMLAPP LY00155453AM 22	06.8.21	3000 VIALS Drosophila Flies	106900 0	9550 23	AU	Recommended by D/o Biotechnology vide email dated 29.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Biotechnology email dated 29.08.2021.

Part 16	D/o Food & PD						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
195.	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.86056.67 as revised by firm vide email dt.18.08.2020)	AU	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup./(E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021 and 04.08.2021.
Part 17	PESO						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status

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196.	Larsen & Toubro Limited., Maharashtra 01/53/8/55190/A M21/L-67/IC	27.02.2 1	510 Nos Electric Ignition cartridges NO 3 P/N16-818-9990	360300 59	6478 7000 .00	AU	Comments sought from M/o Mines & MeitY on 4.03.2021. M/o Mines vide OM No. M.V-16/7/2021-Mines V informed that they have no comments to offer in the matter. The Committee decided to refer the case to DDP. Comments sought from DDP on 30.03.2021. DDP vide email dated 22.06.2021 informed that is having valid license for manufacture of Tanks and associated subsystems. No objection/Comments to be sought of the End User. Comments have also been sought from PESO on 23.07.2021. PESO vide letter dated 30.07.2021 had sought some information from the firm. The firm replied directly to PESO vide email dated 04.08.2021. PESO vide letter dated 17.08.2021 has informed that the import of subject item cannot be considered as M/s Larsen & Toubro Limited, Mumbai has no license for possession of the class and quantity of explosives as mentioned. In view of the above, the Committee decided to
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							Reject the case.
197.	SRIJAN SYSTEMS (P) LTD., HQRXIMLAPP LY00117943AM 22	18.6.21	80000 nos. of Flobert Blanks; 25000 nos. of BIRD BANGER; 25000 nos. of BIRD WHISTLERS and 120 nos. of 6 Shot Launcher RECORD 6mm	930630 00 360490 90 930390 00	1435 680	Suppl y to Gover nment Agenc ies and Airpor t Autho rities	Recommended by PESO vide letter dated 02.07.2021. Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has requested the firm to provide category of model / Technical Literature and RF Specifications of the equipment proposed to be imported. Reply from firm from referred to DoT vide email dated 02.08.2021. Comments sought from DGCA on 23.06.2021. Comments sought from MoEF (WL) on 22.06.2021. MoEF (WL) vide letter dated 12.07.2021 has sought copies of previous supply orders, if any, received by the applicant from any govt agency. Comments sought from DRDO on 25.08.2021. DRDO informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
198.	BS & B SAFETY SYSTEMS (INDIA) LIMITED HQRXIMLAPP	2.7.21	4 nos. of Safety fuses:---- Detonating fuses	360300 20	5530 78	AU	PESO vide letter dated 25.08.2021 informed that the import of the subject item cannot be considered as M/s BS&B Safety Systems (India) Limited,

	LY00129978AM 22						Chennai has no license for possession and sale/use of Explosives. In view of the above, the Committee decided to Reject the case.
Part 18	Department of Agriculture, Cooperation and Farmers' Welfare						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
199.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20 /A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	AU	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021 and 04.08.2021.
200.	Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.19	250 MTs. Buckwheat Seed	10081010	131.25000	AU	Comments sought from D/o A,C&FW on 20.11.2019. Reminders sent to D/o A,C&FW on 17.08.2020, 05.09.2020 and 02.11.2020. D/o A,C&FW vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminder sent to firm vide emails dated 01.12.2020 09.03.2021, 21.06.2021 and 04.08.2021. The Committee decided to Reject the case due to no reply from the firm.
201.	A3 Express Cargo, Chennai 01/53/8/E/AM20 /A-98/IC	09.01.20	22 MTs pure White Sesame Seed	12074000	8.3	Trading	Comments sought from D/o A,C&FW on 05.03.2020. Reminders sent vide emails dated 17.08.2020, 05.09.2020 and 02.11.2020.

Firm

							D/o A,C&FW vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021, 21.06.2021 and 04.08.2021. The Committee decided to Reject the case due to no reply from the firm.
202.	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	210690 30	2.51 300	Trading	Comments sought from D/o A,C&FW on 02.07.2020. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 17.09.2020, 02.11.2020, 09.03.2021 and 04.08.2021.
203.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/A M21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	121190 19	4136 00	AU	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021 and 04.08.2021.
204.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/A M21/M-69/IC	16.10.20	100 kgs Maize Corn Seeds	100510 00	1000 00.0 0	Trading	Comments sought from D/o A,C&FW on 04.03.2021. Reminders sent to D/o A,C&FW vide emails dated 02.06.2021 and 21.06.2021. D/o A,C&FW vide email dated 23.06.2021 has advised the firm to submit the application in prescribed format through Seed EXIM portal. Reminder sent to firm vide email dated 04.08.2021.
205.	RUBY OVERSEAS	08.6.21	5000 MT	120770 90	2667 6370 5	Trading	Comments sought from D/o A,C&FW on 09.06.2021.

	HQRXIMLAPP LY00109353AM 22		Melon Seeds				Reminder sent to D/o A,C&FW vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021. Reminder sent to D/o A,C&FW vide email dated 04.08.2021.
206.	ABHIKRATI TRADELINK LLP HQRXIMLAPP LY00110695AM 22	09.6.21	90 MT Watermelon Seeds	120770 90	4411 982. 250	Tradin g	Comments sought from D/o A,C&FW on 15.06.2021. Reminder sent to D/o A,C&FW vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to DAC&FW vide email dated 02.07.2021. Reminder sent to D/o A,C&FW vide email dated 04.08.2021.
207.	ABHIKRATI TRADELINK LLP HQRXIMLAPP LY00112280AM 22	11.6.21	180 MT Watermelon Seeds	120770 90	8829 975. 380	Tradin g	Comments sought from D/o A,C&FW on 15.06.2021. Reminder sent to D/o A,C&FW vide email dated 21.06.2021. Clarification sought from the firm vide email dated 30.06.2021. Reply from firm referred to D/o A,C&FW vide email dated 02.07.2021.

							Reminder sent to D/o A,C&FW vide email dated 04.08.2021.
208.	MURLI FLOUR MILLS PRIVATE LIMITED HQRXIMLAPP LY00113873AM 22	14.6.21	300 MT WATERMELO N SEEDS FOR CONSUMPTIO N	120770 90	1331 1000 .000	Trading	Comments sought from D/o A,C&FW on 15.06.2021. Reminder sent to D/o A,C&FW vide email dated 21.06.2021. Clarification sought from the firm vide email dated 26.07.2021. Reply from firm referred to D/o A,C&FW vide email dated 27.07.2021.
209.	WIZARD INTERNATIONAL HQRXIMLAPP LY00113913AM 22	14.6.21	12000 KGs Roots and Rhizomes :---- Agarwood	121190 80	7986 6000 0.00 0	Trading	Comments sought from D/o A,C&FW on 15.06.2021. Reminders sent to D/o A,C&FW vide emails dated 21.06.2021 and 04.08.2021.
210.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPP LY00111032AM 22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	843280 90	1409 27.0 00	AU	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. Reminder sent on 29.07.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this

							Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage.
211.	HERBAVEDA OVERSEAS HQRXIMLAPP LY00101452AM 22	25.5.21	48 MT Costus-Root	121190 46	1000 00	SUPP LYIN G TO PHAR MAC Y FOR MEDI CINE S	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. Reminder sent to the firm vide email dated 19.07.2021 and 13.07.2021.
212.	VISTA EXIM HQRXIMLAPP LY00115857AM 22	16.6.21	300 MT Watermelon Seeds	120770 90	1774 8000	Trading	Comments sought from D/o A,C&FW on 19.06.2021. Clarification sought from the firm vide email dated 26.07.2021. Reply from firm referred to D/o A,C&FW vide email dated 26.07.2021.
213.	RINA BROTHERS HQRXIMLAPP LY00118047AM 22	18.6.21	540 MT WATERMELON SEEDS	120770 90	2760 0000	Trading	Comments sought from D/o A,C&FW on 22.06.2021. Clarification sought from the firm vide email dated 26.07.2021. Reply from the firm referred to D/o A,C&FW vide email dated 05.08.2021.
214.	DIPTI CHEMICALS AND PHARMACEUTICALS HQRXIMLAPP LY00129191AM 22	2.7.21	100 MT Other (Melon Seeds)	120770 90	7400 000	Trading	Comments sought from D/o A,C&FW on 06.07.2021. Clarification sought from the firm vide email dated 26.07.2021. Reply from firm referred to D/o A,C&FW vide email dated 26.07.2021.

215.	NATURE AQUA DESIGN HQRXIMLAPP LY00044969AM 22	18.5.21	20000 nos. Others	601209 0	2000 00	Tradin g	Comments sought from D/o A,C&FW on 09.07.2021.
216.	HIMACHAL HERBS HQRXIMLAPP LY00126033AM 22	28.6.21	150 MT Roots and Rhizomes:--- Kuth root	121190 46	1789 2000	Tradin g	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and M/o Aayush.
217.	ABHIKRATI TRADELINK LLP HQRXIMLAPP LY00135998AM 22	10.7.21	5000 MT Watermelon Seeds for Human Consumption	120770 90	2236 5000 0	Tradin g	Comments sought from D/o A,C&FW on 13.07.2021. Clarification sought from the firm vide email dated 26.07.2021. Reply from firm referred to D/o AC&FW vide email dated 26.07.2021.
218.	ANANYA OVERSEAS HQRXIMLAPP LY00146188AM 22	23.7.21	500000 kgs. Other	120770 90	4100 2500	Tradin g	Comments sought from D/o A,C&FW on 26.07.2021.
219.	ADITYA ENTERPRISES HQRXIMLAPP LY00118299AM 22	07.6.21	200 MT Melon Seeds	120770 10	1,87, 33,4 06.0 0	Tradin g	Comments sought from D/o A,C&FW on 26.07.2021. Reminder sent on 06.08.2021 and 24.08.2021.
220.	SHAHI SPICES HQRXIMLAPP LY00150388AM 22	29.7.21	180 MT Other (POPPY SEED)	120770 90,	3053 7000	Tradin g	Comments sought from D/o Agriculture and Cooperation on 04.08.2021.
221.	GIRRAJ SEEDS PRODUCTS, HATHRAS	02.8.21	550000 kgs MELON DRIED GRAINS	120770 90	2625 8380	Tradin g	Comments sought from D/o A,C&FW on 05.08.2021.

	HQRXIMLAPP LY00152052AM 22						
222.	KAYEM EXIM PRIVATE LIMITED, CHENNAI HQRXIMLAPP LY00152167AM 22	02.8.21	100 MT WHITE MELON SEEDS	120770 10	3016 000	Tradin g	Comments sought from D/o A,C&FW on 05.08.2021.
223.	H P Industrial Corporation, RAJASTHAN HQRXIMLAPP LY00156878AM 22	09.8.21	5000 MT Watermelon Seeds	120770 90	2250 0000 0	Tradin g	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent on 16.08.2021.
224.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPP LY00158344AM 22	9.8.21	400 gms VEGETABLE SEEDS	120991 90	64	AU	Comments sought from D/o A,C&FW on 11.08.2021.
225.	K K GLOBAL, MUMBAI HQRXIMLAPP LY00163964AM 22	16.8.21	850 MT Other	120770 90	4235 6775	Tradin g	Comments sought from D/o A,C&FW on 18.08.2021.
226.	L. CHHOTALAL & SONS, MUMBAI HQRXIMLAPP LY00164925AM 22	17.8.21	2000 MT Watermelon Seeds	120770 90	1126 5000 0	Tradin g	Comments sought from D/o A,C&FW on 18.08.2021.
227.	USHACHEM, MUMBAI HQRXIMLAPP	18.8.21	850 MT Other	120770 90	4235 6775	Tradin g	Comments sought from D/o A,C&FW on 19.08.2021.

For

	LY00165646AM 22						
228.	L CHHOTALAL AND COMPANY, MUMBAI ,MAHARASHT RA HQRXIMLAPP LY00166342AM 22	19.8.21	750 MT WATERMELO N SEEDS	120770 90	4224 3750	Tradin g	Comments sought from D/o A,C&FW on 19.08.2021.
Part 19	Ministry of Power						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
229.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.1 9	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	271020 00	1.46	AU	M/o P&NG vide OM No. P- 12019(11)/33/ 2019-Sup./ (P- 31439) dated 15.07.2020 has invited attention to their earlier OM No. P- 12019(11)/33/ 2019-Sup./ (P- 31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021. The Committee decided to send a reminder to M/o Power.

Part 20	M/o Atomic Energy & AERB						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
230.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/A M21/O-7/IC	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	475076	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
Part 21	MoEF&CC (SU Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
231.	GLOBAL EXPORT HOUSE HQRXIMLAPP LY00101910AM 22	28.5.21	100000 Kgs Sandalwood (Santalum album)	44039922	74750000.000	Other, For export	Comments sought from MoEF (SU Division) on 01.06.21. MoEF (SU Division) vide OM dated 02.06.2021 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU Division) vide email dated 16.06.2021. MoEF (SU) has sought comments from Moradabad SEZ vide letter dated 02.08.2021.

Part 22		D/o Pharmaceuticals					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
232.	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/A M21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	29051990	935.7	AU	C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action. Comments again sought from D/o C&PC on 24.12.2020. C&PC vide OM dated 20.01.2021 informed that 2, 2, 2 Trifluoro Ethanol' does not fall under the category of 'Denatured Ethanol' and is within the domain of Department of Pharmaceuticals. It is also stated that vide OM of even number dated 08.10.2020, the application for grant of import license for the import of 200000 kgs of 2,2,2 Trifluoro Ethanol, was forwarded to Department of Pharmaceuticals. Comments sought from D/o Pharmaceuticals on 01.03.2021. D/o Pharmaceuticals vide OM dated 26.07.2021 has informed that the import authorization is requested for a drug intermediate which is an organic chemical not regulated by the State Drug Controller. Accordingly it is

							suggested that the D/o C&PC may be requested to give NoCs against such imports. The Committee decided to examine the case on file.
233.	Enal Drugs Pvt. Ltd., Hyderabad 01/53/8/54556/A M21/E-21/IC	03.12.20	50000 Kgs. 2 2 2 – Trifluoro Ethanol	259875 00	2905 1990	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 29.01.2021 informed that they are not concerned with the matter and D/o Pharmaceuticals may be consulted. Accordingly, Comments sought from D/o Pharmaceuticals on 01.02.2021. Reminder sent to D/o Pharmaceuticals vide email dated 01.03.2021. D/o Pharmaceuticals vide OM dated 26.07.2021 has informed that the import authorization is requested for a drug intermediate which is an organic chemical not regulated under the Drugs and Cosmetics Act. Accordingly it is suggested that the D/o C&PC may be requested to give NoCs against such imports. The Committee decided to examine the case on file.
234.	LIFECCELL INTERNATION AL PRIVATE LIMITED HQRXIMLAPP LY00047044AM 22	20.5.21	5 Kg Silver in Powder Form(Originally the Silver Wire to be exp for Cryo Milling into Micro Particles)	710610 00	1046 50.0 00	AU	Comments sought from DPIIT on 11.06.2021. DPIIT vide OM dated 24.06.2021 has informed that they are not concerned and Dept. Of Pharmaceuticals may be consulted in the matter. Accordingly, the Committee

							decided to seek comments from D/o Pharmaceuticals. Comments sought from D/o Pharmaceuticals on 24.06.2021. D/o Pharmaceuticals vide email dated 26.06.2021 has sought some information from the firm. The firm replied vide email dated 06.07.2021. Reminder sent to D/o Pharmaceuticals vide email dated 09.09.2021.
235.	AMNEAL PHARMACEUTICALS PRIVATE LIMITED HQRXIMLAPP LY00034779AM 22	6.5.21	25.55 gms Other : -- Azinphos-methyl (ISO	29339200	4353.05	AU	Comments sought from C&PC on 07.07.2021. C&PC vide email dated 13.07.2021 has forwarded the application to D/o Pharmaceuticals as the application is for usage as a drug.
Part 23	D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lak h)	Purpose of Import	Status
236.	ALKYL AMINES CHEMICALS LIMITED Kurkumbh, Pune HQRXIMLAPP LY00122750AM 22	23.6.21	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	1551571875	AU	Comments sought from C&PC on 30.06.2021. C&PC vide email dated 01.07.2021 has sought some information from the firm. The firm replied directly to C&PC vide email dated 06.07.2021. C&PC vide email dated 06.07.2021 has sought additional information from

							the firm. The firm replied directly to C&PC vide email dated 26.07.2021. D/o C&PC vide email dated 29.07.2021 informed that for monitoring purpose separate applications for individual plants need to be submitted. The application is being processed for their plant location Kurkumbh, Pune. C&PC informed the Committee in its meeting No. 04/AM22 that the applicant needs to submit separate applications for each of its plants. Firm is to be requested to amend the given application suitably.
237.	NISHANT ORGANICS PRIVATE LIMITED, BARODA HQRXIMLAPP LY00158138AM 22	7.8.21	5000 MT DENATURED ETHYL ALCOHOL	220720 00	3016 0000 0	AU	Comments sought from C&PC on 10.08.2021. C&PC informed the Committee in its meeting No. 04/AM22 that the case is under examination with them.
Part 24	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
238.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/	07.03.19	200 MT Zinc Ash below 65% Zinc.	262019 00	40.0 0	AU	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o

	AM19/S-102/IC						Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminders sent vide emails dated 24.11.2020 and 02.06.2021. MoEF&CC (HSMD) vide letter dated 20.07.2021 has sought some information from the firm.
239.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	AU	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm.
240.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 110alvanizing process with minimum Zinc	79020010	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate

			percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)			them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm.
241.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.1 9	120 MTs Used Oil	271019 90	27.1 AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC

From

							(HSMD) on 02.09.2020.
242.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/A M21/A-91/IC	09.12.20	174773.000-TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018-GST dated 6 th June 2018)	49070090	9281346	Trading	Comments sought from M/o Power & MNRE on 10.12.2020. MNRE vide email dated 10.12.2020 informed that the case is related to procurement of International Renewable Energy Certificates to be used for reduction of CO2 emissions on voluntary basis. MoEF&CC may be contacted for this purpose. Comments sought from MoEF&CC on 24.12.2020. Reminder sent to MoEF & CC vide emails dated 09.03.2021.
243.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	26201910	100.0	AU	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to

							MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021 and 09.09.2021.
244.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	262019 10	8875 .0	AU	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 02.06.2021 and 09.09.2021.
245.	Innovac3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	810820 00	17.7	AU	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated

						21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.
246.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/A M21/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082000	199.1	AU The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. The Committee decided to send a reminder to the firm.
247.	Sahil Gupta, Haryana 01/53/8/54278/A M21/S-112/IC [ECOM Ref. No. 97803348560010 138725 File No. 012100854278A M21]	07.10.20	26631 Kgs Zinc Ash	26201900	1344183	AU Comments sought from M/o Mines on 09.10.2020 Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021. M/o Mines vide OM No. 6/16/2020-M.V informed that Ministry of Environment Forest and Climate Change may be consulted as registration with MOEFCC is required for import. Comments sought from MoEF (HSMD) on 09.06.2021.

							Reminder sent to MoEF (HSMD) vide email dated 09.09.2021.
248.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	400400000 400400000	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 02.06.2021 and 09.09.2021.
249.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020 and 09.09.2021.
250.	G. SURGIWEAR LIMITED 012100854757A M21	11.1.21	1000 Kgs TITANIUM POWDER (Ti-6Al-4v)	81082000	15042766.49	AU	Recommended by MoEF (HSMD) vide letter dated 30.07.2021. For Ex-post facto Approval.
251.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	8108200030	.02	AU	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE

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							is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). The Committee decided to send a reminder to the firm.
252.	Meril Healthcare Private Limited., Gujarat 01/53/8/55155/A M21/M-105/IC	25.02.21	1610 kgs Titanium Powder 90-500 Micron	810820 00	2714 8303 .00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.03.2021. The firm vide email dated 08.06.21 informed that they have filed an online application with MoEF (HSMD) on 31.05.2021. Reminder sent to MoEF (HSMD) vide email dated 05.08.2021.
253.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00042331AM 22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	810830 00	1674 5000	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the firm on 19.08.2021.
254.	ALL INDIA METAL CORPORATION HQRXIMLAPPLY00024796AM 22	22.4.21	100 Kgs TITANIUM POWDER	810830 00	1000 000	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021. DL issued to the firm on 19.08.2021.

255.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPP LY00046603AM 22	20.5.21	950 kgs Titanium Powder 90 to 500 Microns	810820 00		AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021. DL issued to the firm on 19.08.2021.
256.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861A M21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	382549 00	1875 0	AU	Comments sought from C&PC on 01.07.2021. C&PC vide email dated 01.07.2021 has informed that they are not concerned with the matter. Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
257.	TRITON GRAPHITE HQRXIMLAPP LY00124511AM 22	25.6.21	500 MT GRAPHITE ELECTROD E SCRAP SIZE >200MM	382569 00	3,05, 65,5 00	AU	Recommended by MoEF (HSMD) for import of 500 MT Graphite electrode scrap vide letter No. 5-28/2015- HSMD forwarded vide email dated 12.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter No. 5- 28/2015-HSMD.
258.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or	740400 21	1373 944	AU	Comments sought from DHI on 30.6.2021. DHI vide email dated 30.06.2021 has informed that the case is not concerned to them and it may pertain to



	HQRXIMLAPP LY00045867AM 22		extruded of a height of 80 mm o				M/o Mines. Comments sought from M/o Mines on 30.6.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 23.08.2021 has informed that the subject matter does not pertain to them and hence their comments may be treated as Nil. Further, since the item to be imported falls under the subheading 7404 of Chapter 74 of Import policy, ITC (HS), 2017, Schedule-I which is prescribed for "Copper waste and scrap", DGFT may seek comments/inputs from Ministry of Environment, Forest & Climate Change. Accordingly, Comments sought from MoEF (HSMD) vide email dated 24.08.2021.
Part 25	MoEF&CC (HSMD) & DPIIT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
259.	Sky Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	AU	Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19 Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'.

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							Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders sent to firm vide emails dated 24.12.2020, 03.02.2021 and 02.08.2021 to apply to MOEF&CC (HSMD) for 'NOC'. The Committee decided to direct firm to confirm the status from MoEF&CC.
260.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.1 9	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	400400 00	2000 0000	AU	Recommended by DPIIT vide OM No.P-47012/64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide email dated 24.08.2020, 06.10.2020, 24.12.2020, 03.02.2021 and 02.08.2021. The Committee decided to send a reminder to the firm.
261.	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/A M21/J-17/IC	24.11.2 0	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	(1) 854810 20 (2) 854810 10 (3) 780200 90	1603 8000 00	AU	Recommended by MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020. Reminder sent to DPIIT on 03.02.2021. DPIIT vide OM dated 09.02.2021 has sought some information from the firm. Reminders sent to firm vide

							emails dated 24.05.2021, 30.06.2021 and 02.08.2021. The Committee decided to send Final reminder to the firm.
262.	Shri Sabhari Smelters Private Limited HQRXIMLAPP LY00112774AM 21	22.03.21	500 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS) 500 MT LEAD BATTERY SCRAP (ISRI CODE: RAINS)	85481010 85481020	88,02,000.00	AU	Recommended by MoEF & CC (HSMD) vide letter dated 17.02.2021. Recommended by DPIIT for import of 1000 MT Lead Battery Scrap (500 MT ISRI "RAILS" and 500 MT ISRI "RAINS") vide OM dated 23.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 17.02.2021 and DPIIT OM dates 23.08.2021.
263.	Vimal Petrothin Private Limited HQRXIMLAPP LY00000815AM 22	01.04.21	2500 MT of LEAD BATTERY SCRAP (ISRI CODE Rains)	85481020	206296875	AU	Recommended by MoEF & CC (HSMD) vide letter dated 19.02.2021. Recommended by DPIIT for import of 2500 MT of Lead Scrap as per ISRI "Rains" vide OM dated 12.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 19.02.2021 and DPIIT OM dates 12.08.2021.
264.	HIRA TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPP LY00022668AM 22	20.4.21	15000 Kgs NITRILE RUBBER INSULATION FOAM SCRAP	40040000	31725.000	AU	Comments sought from MoEF HSMD) on 15.06.2021. Comments sought from DPIIT on 15.06.2021. DPIIT vide OM dated 22.06.2021 has sought some information / documents from the firm.

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							Reminders sent to firm vide emails dated 30.06.2021 and 02.08.2021. DL issued to the firm on 27.08.2021.
265.	N.B.RUBBER PRIVATE LIMITED HQRXIMLAPP LY00104186AM 22	1.6.21	2000 MT USED TYRES	40040000	2,00,00,000.00	AU	Comments sought from MoEF (HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021. Reply from firm referred to DPIIT vide email dated 03.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
266.	R S RUBBER SOLUTIONS HQRXIMLAPP LY00116793AM 22	17.6.21	2150 MT Used Rubber Tyres Scrap (Multi-cut/ Shredded/ single- cut)	40040000	25800000	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Recommended by DPIIT vide OM dated 08.09.2021 for import of 1075 MT of Used Rubber Tyres Scrap (Multi-cut/ Shredded/ single- cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 18.02.2021 and DPIIT OM dated 08.09.2021.

267.	SHREE SADANAND RUBBER INDUSTRIES HQRXIMLAPP LY00117523AM 22	17.6.21	8500 MT Waste, parings and scrap of rubber	400400 00	6660 0000	AU	Recommended by MoEF (HSMD) vide letter dated 04.06.2021. Recommended by DPIIT vide OM dated 28.07.2021 for import of 6578.4 MT of Used Rubber Tyre Scrap/ Tubes Scrap (Multiple cut/ Shredded/ Single cut). For Ex post Facto Approval.
268.	NAVVAR INDUSTRIES HQRXIMLAPP LY00120644AM 22	21.6.21	1640 MT USED TYRE SCRAP /TUBE SCRAP/ SHREDDED	400400 00	9708 800	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 24.06.2021. DPIIT vide OM dated 20.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 29.07.2021. DPIIT vide OM dated 27.08.2021 has requested the firm to indicate the end use of the product to be manufactured by them, i.e. Crumb Rubber Powder.
269.	CONTINENTAL HOTELS & RESORTS HQRXIMLAPP LY00122311AM 22	23.6.21	3140 MT USED RUBBER TYRES SCRAP	400400 00	1626 5200	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT for import of 3140 MT of Used Rubber Tyre Scrap (Multi-cuts/ Single-cut/ Shredded) vide OM dated 12.07.2021. For Ex Post Facto Approval.

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270.	U V RUBBER INDUSTRIES HQRXIMLAPP LY00124154AM 22	22.6.21	20000 MT USED RUBBER TRYE SCRAP/ TUBES SCRAP	400400 00	4500 0000	AU	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021. DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021. DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. The Committee decided to send a reminder to the firm.
271.	ICON INDUSTRIES HQRXIMLAPP LY00124515AM 22	25.6.21	65000 MT USED/SCRAP RUBBER TYRE WITH MULTIPLE CUTS OR SINGLE CUT	400400 00	8100 0000	AU	Recommended by MoEF (HSMD) vide letter dated 08.06.2021. Recommended by DPIIT for import of 11930 MT of Used Rubber Tyres Scrap (Multi cuts or Single cut or shredded) vide OM dated 08.07.2021. For Ex Post Facto Approval.
272.	GREEN RECYCLATER	14.7.21	6000 MT SCRAP	400400 00	4,10, 00,0	AU	Recommended by MoEF (HSMD) vide letter dated

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	PRIVATE LIMITED HQRXIMLAPP LY00138773AM 22		RUBBER TYRES/TUBES (PRESSED/BA LED)		00.0 0		27.07.2021. Comments sought from DPIIT on 15.07.2021. DPIIT vide OM dated 30.07.2021 has sought some information/ documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 19.08.2021 has sought some clarification from the firm. The reply from firm referred to DPIIT vide email dated 25.08.2021.
273.	SKVA RUBBER SOLUTIONS PRIVATE LIMITED HQRXIMLAPP LY00129148AM 22	02.7.21	13430 MT OLD & USED RUBBER TYRE SCRAP	400400 00	1010 0000 0	AU	Recommended by MoEF (HSMD) vide letter dated 08.06.2021. Recommended by DPIIT vide OM dated 08.09.2021 for import of 13430 MT of Used Rubber Tyres Scrap (Multi- cut/Shredded/ Single-cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 08.06.2021 and DPIIT OM dated 08.09.2021.
274.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPP LY00143755AM 22	20.7.21	6000 MT Scrap drained or dry while intact, lead batteries covered by ISRI code word Rains.	854810 20	5428 8000 0	AU	Recommended by MoEF (HSMD) vide letter dated 10.09.2020. Comments sought from DPIIT (LEI Division) on 22.07.2021. Reminder sent to DPIIT vide email dated 31.08.2021. DPIIT vide email dated 02.09.2021 has sought some

							information / documents from the firm.
							DL issued to the firm on 02.09.2021.
275.	AXTRON TEXCHEM INDIA PRIVATE LIMITED HQRXIMLAPP LY00145593AM 22	21.7.21	1800MT Used Rubber Tyre With Multiple cuts and single cut	400400 00	1350 0000	AU	Recommended by MoEF (HSMD) vide letter dated 08.06.2021. Recommended by DPIIT vide OM dated 03.09.2021 for import of 1800 MT of Used Rubber Tyres Scrap (Multi cut / Shredded/single-cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 08.06.2021 and DPIIT OM dated 03.09.2021.
276.	NINE SEAS RUBBER INDIA, DELHI HQRXIMLAPP LY00161176AM 22	12.8.21	19500 MT Crumb Rubber/Rubber Granules having mesh size finer than 10Mesh	400400 00	1098 3375 0	AU	Recommended by DPIIT vide OM dated 08.09.2021 for import of 19500 MT of Crumb rubber/ rubber granules having mesh size finer than 10 mesh to 20 mesh and devoid of iron/steel and most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 08.09.2021.
Part 26	DPIIT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
277.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/A M21/T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 710692 90 (2) 710692 90	8503 4466 7.25	AU	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish reply to queries raised by DPIIT vide OM dated

						01.12.2020. Firm's reply has been forwarded to DPIIT vide email dated 15.01.2021. MeitY vide status report for EFC Meeting No. 11/AM21 dated 26.02.2021 informed that the matter may pertain to MNRE. Accordingly, comments sought from MNRE on 26.03.2021. MNRE informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that they are not concerned with the matter. DPIIT vide OM dated 17.02.2021 has sought some information from the firm. Reminders sent to firm on 30.06.2021 and 02.08.2021. The Committee decided to send a Final Reminder to the firm.
278.	Rama Enterprises, Chennai 01/53/8/54548/A M21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	71061000	553867.70	AU Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. Reminders sent to the firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021. The Committee decided to send a Final Reminder to the firm.
279.	Devlon Petrosilks Private Limited., Gujarat 01/53/8/55228/A M21/D-39/IC	02.03.21	410 Mts Used Rubber Tyres scrap/Butyl Rubber tubes Scrap	40040000	3690000.00	AU Recommended by MoEF&CC (HSMD) vide letter dated 23.02.2021. Comments sought from DPIIT on 09.03.2021.

							DPIIT vide OM dated 20.04.2021 sought some information from the firm. Reminders sent to firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021. Reply from firm referred to DPIIT vide email dated 05.08.2021. DPIIT vide OM dated 12.08.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
280.	RAJ FINOXIDES PVT LTD, KOLKATA HQRXIMLAPP LY00100726AM 22	27.5.21	2500 MT LEAD BATTERY SCRAP (ISRI CODE: RAILS)	854810 10	24,7 4,87, 500	AU	Recommended by MoEF (HSMD) on 12.04.2021. Recommended by DPIIT for import of 2500 MT of Lead Battery Scrap as per ISRI "Rails" vide OM dated 18.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 12.04.2021 and DPIIT OM dated 18.08.2021.
281.	PILOT INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPP LY00044892AM 22	18.05.21	7500 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	854810 20	61,3 1,25, 000	AU	Recommended by MoEF (HSMD) on 26.03.2021. Recommended by DPIIT for import of 7438.71 MT of Lead Battery Scrap as per ISRI "Rails" vide OM dated 18.08.2021. The Committee decided to Approve the case for import of 7438.71 MT of Lead Battery Scrap as per ISRI "Rails" subject to

							conditions mentioned in the MoEF (HSMD) letter dated 26.03.2021 and DPIIT OM dated 18.08.2021.
282.	RAJ METAL INDUSTRIES HQRXIMLAPP LY00003989AM 22	01.05.21	1000 MT LEAD SCRAP (ISRI CODE : RAILS)	854810 10	9682 2000	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Recommended by DPIIT for import of 1000 MT of Lead Scrap as per ISRI "RAILS" vide OM dated 19.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 18.02.2021 and DPIIT OM dated 19.08.2021.
283.	RAJ METAL INDUSTRIES HQRXIMLAPP LY00008736AM 22	9.4.21	400 MT LEAD SCRAP (ISRI CODE RELAY)	854810 10	6624 0000	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 09.06.2021. Reminder sent to DPIIT vide email dated 30.06.2021. Application forwarded to DPIIT again vide email dated 02.08.2021. Reminder sent to DPIIT vide email dated 31.08.2021.
284.	EPS INTERNATION AL HQRXIMLAPP LY00022386AM 22	20.4.21	3600 MT USED RUBBER TYRES SCRAP	400400 00	3707 5000	AU	Recommended by MoEF (HSMD) vide letter dated 19.02.2021. Recommended by DPIIT vide OM dated 08.09.2021 for import of 1800 MT of Used Rubber Tyres Scrap (Multiple cuts/ shredded/ Single – cut) The Committee decided to Approve the case for import

							of 1800 MT of Used Rubber Tyres scrap (Multiple cuts/ shredded/ Single – cut) subject to conditions mentioned in the DPIIT OM dated 08.09.2021 and MoEF (HSMD) letter dated 19.02.2021.
285.	RUBIX INTERNATIONAL PRIVATE LIMITED HQRXIMLAPP LY00026756AM 22	26.4.21	8000 MT CRUMB RUBBER GRANULES MESH SIZE 10 MESH	400400 00	9600 0000	AU	Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 16.06.2021 has sought some information / documents from the firm. Reminders sent to firm vide emails dated 24.06.2021 and 04.08.2021. The Committee decided to send a reminder to the firm.
286.	AMETRINE POLYMERS LLP HQRXIMLAPP LY00114238AM 22	14.6.21	10000 MT RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10MESH	400400 00	7500 0000	AU	Recommended by DPIIT for import of 10,000 MT of Rubber crumb/ granules having mesh size finer than 10 mesh to 15 mesh and devoid of iron/steel and most of fibres vide OM dated 05.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 05.08.2021.
287.	Nine Seas Rubber India HQRXIMLAPP LY00114625AM 22	14.6.21	6930 MT Old & Used Rubber Tyres & Butyl Tubes Scrap (Pressed / baled / shredded / multi cuts/Single Cut)	400400 00	3638 2500	AU	Recommended by DPIIT for import of 6930 MT of Used Rubber Tyres Scrap & Butyl Tubes scrap (Multi-cuts/ Single-cut/ Shredded) vide OM dated 02.07.2021. MoEF (HSMD) vide email dated 18.08.2021 has furnished a copy of the

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							recommendation issued to the firm dated 09.06.2021.
							The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 09.06.2021 and DPIIT OM dated 02.07.2021.
288.	BHARAT ELECTRONICS LIMITED HQRXIMLAPP LY00115953AM 22	16.6.21	59 Kgs Silver Paste	710692 90	21,5 2,98 5.00	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. DPIIT vide OM dated 08.07.2021 has sought a complete set of the application. Complete application along with documents submitted by the firm referred to DPIIT again vide email dated 22.07.2021. DPIIT vide OM dated 03.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021. Firm replied directly to DPIIT vide email dated 28.08.2021.
289.	VELLIS RUBBER INDUSTRIES HQRXIMLAPP LY00115799AM 22	16.6.21	8790 MT Used Rubber Tyres Scrap/ Tubes Scrap	400400 00	10,5 4,80, 000. 00	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated

							30.06.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021.
290.	TITAN COMPANY LIMITED HQRXIMLAPP LY00028135AM 22	27.4.21	2800 Kgs Silver alloys	710692 9	8400 0000	AU	Recommended by DPIIT vide OM dated 09.08.2021 for import of 491.7 Kgs of Silver Alloys. The Committee decided to Approve the case for import of 491.7 Kgs of Silver Alloys subject to conditions mentioned in the DPIIT OM dated 09.08.2021.
291.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPP LY00025456AM 22	23.4.21	1 Kg ARGOBRAZE 56 POWDER 53 MICRONS TO DUST FOR BRAZING OF SS WIRE MESH	710692 90	1417 95	AU	Recommended by DPIIT vide OM dated 06.08.2021 for import of 1 Kg. Of Agrobraz 56 Powder 53 Microns to Dust. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 06.08.2021.
292.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPP LY00010096AM 22	06.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	2457 17	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.

From

							The Committee decided to send a reminder to the firm.
293.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPP LY00010094AM 22	07.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	2457 17	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. The Committee decided to send a reminder to the firm.
294.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPP LY00010093AM 22	05.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	710692 10	2457 17	AU	Comments sought from DPIIT on 06.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity. The Committee decided to send a reminder to the firm.
295.	STERLING LEAD PRIVATE LIMITED HQRXIMLAPP LY00134495AM 22	8.7.21	740 MT LEAD PLATES (RAILS)	780200 90	1048 1730 0	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Recommended by DPIIT for import of 740 MT of Lead Plates vide OM dated 10.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 18.02.2021 and DPIIT OM dated 10.08.2021.
296.	Bharat Electronics Limited	30.1.21	0.5 Kgs SILVER PASTE (SOL 9671L)	710692 90	3251 3.00	AU	Recommended by DPIIT vide OM dated 10.08.2021 for import of 0.50 Kgs of Silver Paste (SOL9671L) (Rear

	01/53/8/54887/A M21/ B-83 /Import Cell						side) having CIF value of Rs.35513/- for the manufacturing of Solar Cell. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 10.08.2021.
297.	MINAR RECLAMATIO N PRIVATE LIMITED HQRXIMLAPP LY00150643AM 22	30.7.21	1725 MT Used rubber Tyres scrap	400400 00	1300 6500	AU	Recommended by MoEF (HSMD) vide letter dated 26.07.2021. Recommended by DPIIT for import of 1725 MT of Used Rubber Tyre Scrap (Multi-cut/ Shredded/ Single cut) vide OM dated 06.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 26.07.2021 and DPIIT OM dated 06.09.2021.
298.	PRASANNA RUBBER INDIA HQRXIMLAPP LY00150794AM 22	30.7.21	2210 MT Used rubber Tyres Scrap	400400 00	1999 6080	AU	Recommended by MoEF (HSMD) vide letter dated 27.07.2021. Recommended by DPIIT vide OM dated 03.09.2021 for import of 2210 MT of Used Rubber Tyre Scrap (Multi cut/Shredded/ single-cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 27.07.2021 and DPIIT OM dated 03.09.2021.
299.	TRIRUBBER INDIA INC, KHARAGPUR,	30.7.21	2500 MT Waste Rubber Tyres Scrap/	400400 00	3000 0000	AU	Recommended by MoEF (HSMD) vide letter dated 04.05.2021.

For

	WB HQRXIMLAPP LY00152575AM 22		Tubes Scrap				Comments sought from DPIIT on 05.08.2021. DPIIT vide OM dated 11.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. Reply from firm referred to DPIIT vide email dated 01.09.2021.
300.	TALAMPALLY RUBBERS PVT LTD., BIDAR HQRXIMLAPP LY00153456AM 22	03.8.21	2880 MT Used rubber Tyres scrap	400400 00	1520 0640	AU	Recommended by MoEF (HSMD) vide letter dated 29.07.2021. Recommended by DPIIT vide OM dated 03.09.2021 for import of 2880 MT of Used Rubber Tyres Scrap (Multi-cut/Shredded/ Single cut) The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 29.07.2021 and DPIIT OM dated 03.09.2021.
301.	POCL ENTERPRISES LIMITED, CHENNAI HQRXIMLAPP LY00153954AM 22	03.8.21	2000000 kgs. Battery scrap	854810 10	2082 9250 0	AU	Recommended by MoEF (HSMD) vide letter dated 17.02.2021. Comments sought from DPIIT on 05.08.2021. DPIIT vide email dated 10.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. The reply from the firm referred to DPIIT vide email dated 27.08.2021.

302.	A.P. RUBBER INDUSTRIES, HARIDWAR, UTTARAKHAND HQRXIMLAPP LY00153587AM 22	04.8.21	750 MT Used rubber Tyres scrap	400400 00	6503 250	AU	Recommended by MoEF (HSMD) vide letter dated 26.07.2021. Recommended by DPIIT vide OM dated 03.09.2021 for import of 750 MT of Used Rubber Tyres Scrap (Multi cut/ Shredded/single cut). The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 26.07.2021 and DPIIT OM dated 03.09.2021.
303.	PARAS RUBBER INDUSTRIES, Delhi HQRXIMLAPP LY00154196AM 22	04.8.21	3840 MT Old & Used Rubber Tyres & Butyl Tubes Scrap	400400 00	2171 5200	AU	Recommended by MoEF (HSMD) vide letter dated 29.07.2021. Recommended by DPIIT vide OM dated 08.09.2021 for import of 3840 MT of old and used rubber tyres scrap/ butyl tubes scrap (Multi-cuts/ shredded/ single-cut) The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 29.07.2021 and DPIIT OM dated 08.09.2021.
304.	LEADSTONE ENERGY LTD., KOLKATA HQRXIMLAPP LY00154634AM 22	05.8.21	1500 MT Lead Scrap as per ISRI "RAILS"	854810 10	1481 6812 5	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Recommended by DPIIT for import of 1500 MT of Lead Scrap as per ISRI "RAILS" vide OM dated 19.08.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated

							09.06.2021 and DPIIT OM dated 19.08.2021.
305.	CHLORIDE METALS LIMITED, KOLKATA HQRXIMLAPP LY00156155AM 22	06.8.21	5750 MT Lead Scrap	854810 20	5202 6000 0	AU	Recommended by MoEF (HSMD) vide letter dated 15.06.2021. Recommended by DPIIT vide OM dated 25.08.2021 for import of 5750 MT of Battery Scrap as per ISRI "RAINS". The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 15.06.2021 and DPIIT OM dated 25.08.2021.
306.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPP LY00156870AM 22	9.8.21	1 Pcs 99.99 PERCENT PURE SILVER PELLETS	710692 90	1926 6	R&D	Comments sought from DPIIT on 11.08.2021.
307.	SOCIETY FOR APPLIED MICROWAVE ELECTRONICS, MUMBAI HQRXIMLAPP LY00163389AM 22	13.8.21	1700 gms Other semi-manufactured forms (brazing alloys)	710813 00	2607 474	AU	Comments sought from DPIIT on 18.08.2021. DPIIT vide OM dated 26.08.2021 informed that they are not concerned with the matter and MeitY may be consulted. Accordingly, comments sought from MeitY on 26.08.2021. MeitY vide email dated 31.08.2021 has sought some information from the firm directly.

for

308.	TELANGANA RUBBER INDUSTRY, HYDERABAD HQRXIMLAPP LY00163473AM 22	16.8.21	4020 MT OLD/USED RUBBER TYRE SCRAP	400400 00	3015 0000	AU	Recommended by MoEF (HSMD) vide letter dated 29.07.2021. Comments sought from DPIIT on 18.08.2021. DPIIT vide OM dated 27.08.2021 has sought some information / documents from the firm. DL issued to the firm on 27.08.2021.
309.	EASTMAN RECLAMATIO NS, JALANDHAR HQRXIMLAPP LY00165605AM 22	18.8.21	2440 MT Waste, parings and scrap of rubber	400400 00	2500 0000	AU	Recommended by MoEF (HSMD) vide letter dated 26.07.2021. Comments sought from DPIIT on 19.08.2021. DPIIT vide OM dated 31.08.2021 has sought some information / documents from the firm. DL issued to the firm on 31.08.2021.
Part 27	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lak h)	Purpo se of Impor t	Status
310.	Baskaran, Shevapet, Salem 01/53/8/54045/A M21/B-39/IC	26.08.2 0	14 Kgs. Semi Finished Products in Silver Wire Round.	710600 00	7550 12	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P- 47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to

							provide the purpose of import and the description of items to be imported. Reminders sent to firm vide emails dated 29.12.2020 and 30.06.2021. The Committee decided to send a reminder to the firm.
311.	Vibhor Wase, Maharashtra 01/53/8/54833/A M21/V-46/IC	22.01.2 1	3 Vls Frozen semen, other than bovine	051199 91	300. 00	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021.
312.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/A M21/R-39/IC	21.01.2 1	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85" Plasma Screen LG (PART No 809KCWCLF44 9 & 807KCMRK168 3) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80" Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable	940389 00 852872 15 940389 00 732690 99 852872 15 854442 99 854442 99 854442 99 854442 99 854442 99 902300 90 852872	7324 575. 00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. The Committee decided to send a reminder to the firm.

		16 Nos rj 45 cable 1m	15 852872			
		10 Nos pain power cable	11 852872			
		6 Nos rj 45 cable 10m	12 854442			
		3 Nos Nova600 (PART No 600144236/5/4)	99 854442			
		2 Nos 75' Plasma Screen amsung (PART No	854442 99 854442			
		S0BGZ3SGK80 1047F2 &CBGZ3FGK8 01044N)	854442 99 853110 90			
		2 Nos 32' PLASMA Screen amsung (PART No	851762 90 851829 00			
		S6777863 & 6781167)	854442 99			
		2 Nos 50' Plasma Screen amsung (PART No	820600 90 854442 99			
		2B7V35BM304 286A &304288Y)	853690 90 847130			
		13 Nos hdmi to hdmi cable	90 847160			
		3 Nos dvi to dvi cable	40 830250			
		6 Nos power cable	00			
		2 Nos power extended cable				
		3 Nos Vga Cable				
		1 Nos Rg blink (PART No 14423231313)				
		1 Nos router tp link (PART No 2173190001498)				
		1 Nos sound bar (PART No				

From

			Sbv1751504201 82449) 2 Nos Mini pl cable 1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket				
313.	Whiteback Aviation, New Delhi 01/53/8/E/AM20 /W-9/IC	05.11.1 9	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	880400 00	1315 85.2 0	Tradin g	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminder sent on 04.08.2021.
314.	Sukhdev Explosives Private Limited., Surat 01/53/8/55295/A	08.03.2 1	100000 Nos DX Cartridge 6.8 18M10 Black	360300 9000	8779 20.0 0	AU	Comments sought from PESO on 12.03.2021. PESO vide letter dated 22.03.2021 informed that necessary comments may be

	M21/S-202/IC					obtained from Ministry of Home Affairs. MHA vide U.O Note dated 24.05.2021 informed that MHA issues NOC in cases where end users are CPOs/SPOs/UTs, where as in the instant case end user is private firm. Therefore, the application is returned for further course of action. The Committee decided to refer the case again to PESO, with MHA Comments, as item of import falls in their jurisdiction. Accordingly, Comments sought from PESO vide email dated 09.06.2021. PESO vide letter dated 21.06.2021 has informed that the items do not come under their purview. Therefore, they have no comments to offer in the matter. The Committee decided to seek comments from DDP. Accordingly, comments sought from DDP on 30.06.2021. Reminder sent to DDP on 04.08.2021. DDP vide email dated 18.08.2021 has informed that the firm does not hold defence manufacturing license and this Department has no comments to offer in the matter, as the items proposed to be imported are
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							not for defence use.
							The Committee decided to examine the case on file.
315.	RUCHIRA PAPERS LIMITED HQRXIMLAPP LY00032217AM 22	04.5.21	42 Nos CLEANER NUT (FOR PAPER MAKING MACHINE)	105990 0	1919 0	AU	Comments sought from DAHD on 30.06.2021. DAHD vide email dated 30.06.2021 has informed that the case is not dealt with DAHD. The firm vide email dated 03.08.2021 has been requested to furnish the correct ITC HS Code for the item to be imported. DL issued to the firm on 19.08.2021.
316.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPP LY00102373AM 22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	631090 90	3850 0000	AU	Comments sought from M/o Textiles on 24.06.2021. Reminder sent to D/o Textiles vide email dated 09.09.2021.
317.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/A M21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	852550 40	4508 7000	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 142alvaniz.
318.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00029561AM 22	29.4.21	10 Nos Communication jamming equipment	852550 40	3703 7	R&D	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021. DL issued to the firm on 19.08.2021.

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319.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00028460AM 22	29.4.21	10 Nos Other Aerials or Antenna:---For communication jamming equipment	852910 21	3723 0	R&D	Comments sought from Cabinet Secretariat by Post on 23.06.2021.
320.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPP LY00019185AM 22	15.4.21	18 Nos Communication jamming equipment	852550 40	6784 7		The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021
321.	TASTY BITE EATABLES LTD HQRXIMLAPP LY00149103AM 22	28.7.21	75 MT Non Basmati Rice	100630 90	7181 850	AU	The Committee decided to examine the case on file.
322.	JAPS MULTIVENTU RES PRIVATE LIMITED, MUKTSAR, PUNJAB HQRXIMLAPP LY00159262AM 22	10.8.21	1 MT Non Basmati Rice	100630 90	5260 00	Trading	The Committee decided to examine the case on file.
323.	JAPS MULTIVENTU RES PRIVATE LIMITED, MUKTSAR, PUNJAB HQRXIMLAPP LY00159433AM 22	11.8.21	1 MT Non Basmati Rice	100630 90	1126 500	Trading	The Committee decided to examine the case on file.
324.	CHENAB IMPEX PRIVATE LIMITED, MUMBAI HQRXIMLAPP LY00165658AM	18.8.21	8000 Kgs THAI JASMINE RICE	100630 90	2432 000	Trading	The Committee decided to examine the case on file.

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325.	VEDANTA LIMITED HQRXIMLAPP LY00119116AM 22	21.6.21	Gold (25 KGS) & Silver (300 KGS)	710812 00 710691 00	1327 0000 0	Others	The firm has submitted only Shipping Bill. The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to furnish the above documents vide email dated 16.08.2021. DL issued to the firm on 19.08.2021.
326.	TITAN COMPANY LIMITED HQRXIMLAPP LY00144259AM 22	21.7.21	5000 kgs GOLD DORE	710812 00	2216 7600 000	AU	The Committee examined the documents submitted by the firm, and decided to call for valid copy of CTO and Utilization details of past license from the firm. DL issued to the firm on 19.08.2021. The firm vide email dated 27.08.2021 has informed that they have previously been granted 02 licenses for import of Gold Dore. The details are as under: (i) License No. 0750000919 dated 3.12.2015 for 2 MT. Quantity Imported = 870.6 kgs (ii) License No. 0750001103 dated 17.4.2018

							for 4 MT. Quantity Imported = 0 MT. The firm has not submitted valid copy of CTO.
327.	NARRONDASS MANORDASS HQRXIMLAPP LY00144720AM 22	22.7.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT	710812 00	5150 0000 000. 000	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold (Dore) Bars Purity: upto 95 percent.
328.	LATSHEK ELECTRO REFINERY, HQRXIMLAPP LY00147329AM 22	26.7.21	5 MT Silver Dore Bars not exceeding 95 percent purity	710691 00	3300 0000 0.00 0	AU	The Committee examined the documents submitted by the firm, and decided to call for valid copy NABL Certificate/ BIS Certificate from the firm. DL issued to the firm on 19.08.2021.
329.	AJ REFINERY PRIVATE LIMITE D, HAMIRPUR,HI MACHAL PRADESH HQRXIMLAPP LY00166212AM 22	19.8.21	20 MT SILVER DORE BAR - HAVING PURITY UPTO 95 PERCENT	710691 00	7770 0000 0	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Silver (Dore) Bars Purity: upto 95 percent.
330.	SHERBOURNE BULLION REFINERY PRIVATE LIMITED, CHENNAI HQRXIMLAPP LY00165482AM 22	18.8.21	6000 kgs GOLD DORE BARS HAVING GOLD CONTENT NOT EXCEEDING 95PERCENT	710812 00	2619 5503 000	AU	The Committee decided to call for details of the previous license along with utilisation for further processing of the application.
331.	AJ REFINERY PRIVATE LIMITED, DELHI HQRXIMLAPP LY00166500AM 22	19.8.21	10 MT GOLD DORE BAR - HAVING PURITY UPTO 95 PERCENT	710812 00	5300 0000 000	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars- Having Purity upto 95 percent.

332.	BRIGHT METAL R EFINERS HQRXIMLAPP LY00168006AM 22	21.8.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT AND ABOVE	710812 00	5350 0000 000	AU	The Committee decided to call for valid CTO from the firm.
333.	AGNIS BULLION HOUSE LLP HQRXIMLAPP LY00169818AM 22	24.8.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT AND ABOVE	710812 00	5450 0000 000	AU	The Committee observed that the firm has substantial unutilised quantity in the previous license. The firm is requested to approach after utilization of earlier license.
334.	R.K. JEWELS HQRXIMLAPP LY00169821AM 22	24.8.21	5 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT AND ABOVE	710812 00	2500 0000 000	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 02 MT of Gold Dore Bars- Having Purity upto 95 percent.

Firm

